Norm Committee Minutes of the Meeting No.07/20 scheduled on under the Chairmanship of Shri K.C. Rout, Addl. DGFT

******

The following Members of the Committee were present in the meeting:-

(i) Shri Nand Lal, Consultant, Department of Industrial Policy and Policy

(ii) Shri Shaish Kumar, Consultant.

(iii) Shri D.N. Mathur, Consultant.

The Committee first considered the minutes of the Norms Committee Meeting No.6/20 for confirmation and confirmed the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations/Observations received from the concerned Technical Authority in earlier cases of similar products. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted. The U. O. No. / O.M. No. of the scanned copy is reflected in the Minutes.

Case No. M-383 NC No. 07/19-20 Date : 13.11.2019	M/s. Oriflame India Pvt. Ltd., Noida F. No. 01/83/50/1288/AM19/DES-IV RLA. No. 05/24/40/718/AM09 Lic. No. 0510236338 dt.12.02.2009

Decision : The Committee considered the case as per agenda and decided to ratify the norms Based on the written recommendation of DPIIT vide their UO.No.P-47011/21/2020-TSW dated 30.01.2020, uploaded along with these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority has been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-384 NC No. 07/19-20 Date : 13.11.2019	M/s. Oriflame India Pvt Ltd., Noida F. No. 01/83/50/886/AM07/DES-IV RLA. No. 05/24/40/652/AM07 Lic. No. 0510193976 dated 08.11.2006

Decision: The Committee considered the case as per agenda and observed that this case was approved on dated 28.02.2007 in Norms Committee meeting No,46/83-ALC/2006. However due to oversite, the case was again considered in Norms Committee meeting No.11/83 dated 30.06.2007 and rejected due to non reply by the firm.

The case is recommended for approval of norms approved in Norms Committee meeting No.46/83-ALC/2006 dated 28.02.2007.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 385 NC No. 07/19-20 Date : 13.11.2019	M/s. Omtech Chemical Industries Pvt. Ltd. Mumbai F. No. 01/83/50/600/AM16/DES-IV RLA. No. 03/95/40/253/AM16 Lic. No. 0310797024 dated 02.07.2015



Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm had been sent to (S.K) T.A for providing the comments which is still awaited. The case is re-listed for 15.01.2020.

Case No. M- 386 NC No. 07/19-20 Date : 13.11.2019	M/s. Yasho Industries Ltd., Mumbai F. No. 01/83/50/592/AM19/DES-IV RLA. No. 03/95/40/486/AM19 Lic. No. 0310823245 dt.24.08.2018

Decision: The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 16.07.2019 and final reminder issued by DGFT on 26.08.2019.

Case No. M- 387 NC No. 07/19-20 Date : 13.11.2019	M/s. Bitumag Industries Pvt.Ltd, Vadodara F. No. 01/83/50/458/AM19/DES-IV RLA. No. 34/24/40/00047/AM19 Lic. No. 3410044341 dt.19.07.2018

Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT. The case is re-listed for 15.01.2020.

Case No. M- 388 NC No. 07/19-20 Date : 13.11.2019	M/s. Bitumag Industris Pvt.Ltd, Vadodara F. No. 01/83/50/454/AM19/DES-IV RLA No. 34/24/40/0048/AM19 Lic. No. 3410044342 dt.19.07.2018

Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT. The case is re-listed for 15.01.2020.

Case No. M- 389 NC No. 07/19-20 Date : 13.11.2019	M/s. Bitumag Industris Pvt.Ltd, Vadodara F. No. 01/83/50/456/AM19/DES-IV RLA No. 34/24/40/0046/AM19 AA No. 3410044340 dt19.07.2018

Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT. The case is re-listed for 15.01.2020.

Case No. M- 390 NC No. 07/19-20 Date : 13.11.2019	M/s. Bitumag Industris Pvt.Ltd, Vadodara F. No. 01/83/459/AM19/DS-IV RLA No. 34/24/040/0044/AM19 AA No. 3410044343 dt 19.07.2018

Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to DPIIT. The case is re-listed for 15.01.2020.

Case No. M- 391 NC No. 07/19-20 Date : 13.11.2019	M/s. DNS Fine Chemicals & Laboratories Pvt. Ltd., Mumbai F. No. 01/83/50/835/AM16/DS-IV RLA No. 03/94/040/0412/AM16 AA No. 0310708807 dt 10.09.2015

Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L issued by DGFT. The case is re-listed for 15.01.2020.

Case No. M- 392 NC No. 07/19-20 Date : 13.11.2019	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/395/AM19/DES-IV/ RLA. No. 03/95/040/660/AM18 Lic. No. 0310821821 dated 21.06.2018

Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm had been sent on 04.11.2019 to Sh. SK for providing the comments which is awaited. Sh. S.K. observed that the reply of D/L is not in proper. They again raised the deficiency. Final reminder issued to the firm. The case is re-listed for 15.01.2020.

Case No. M-393 NC No. 07/19-20 Date : 13.11.2019	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/394/AM19/DES-IV RLA. No. 03/95/040/0783/AM18 Lic. No. 0310821823 dated 21.06.2018

Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm had been sent on 04.11.2019 to Sh. SK for providing the comments which is awaited. Sh. S.K. observed that the reply of D/L is not in proper. They again raised the deficiency. Final reminder issued to the firm. The case is re-listed for 15.01.2020.

Case No. M-394 NC No. 07/19-20 Date : 13.11.2019	M/s. Sterling Auxiliaries Pvt. Ltd., Mumbai F. No. 01/83/50/748 /AM19/DES-IV RLA No. 03/95/040/668/AM18 AA No. 0310824325 dt 09.01.2018

Decision: The Committee considered the case as per agenda and noted that the reply of deficiency letter furnished by the firm had been sent on 04.11.2019 to Sh. SK for providing the comments which is awaited. Sh. S.K. observed that the reply of D/L is not in proper. They again raised the deficiency. Final reminder issued to the firm. The case is re-listed for 15.01.2020.

Case No. M-395 NC No. 07/19-20 Date : 13.11.2019	M/s Oriental Export Corporation., Mumbai F. No. 01/83/50/409 /AM19/DES-IV RLA No. 03/95/040/232/AM19 AA No. 0310821640 dt 12.06.2018

Decision: The Committee considered the case as per agenda and decided to reject the case as the firm did not reply the deficiency letter issued by DGFT on 15.07.2019 and final reminder issued by DGFT on 25.11.2019.

Case No. M-396 NC No. 07/19-20 Date : 13.11.2019	M/s Shital Industries Pvt.Ltd., Gujarat F. No. 01/83/50/567 /AM16/DES-IV RLA No. 08/24/040/105/AM16 AA No. 0810135687 dt 17.07.2015

Decision:-The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm. D/L dt.01.08.2019 issued by DGFT. Reminder also issued. The case is re-listed for 15.01.2020.

Case No. M-397 NC No. 07/19-20 Date : 13.11.2019	M/s Sri Ayyappan Fine Art., (TN) F. No. 01/83/50/342/AM19/DES-IV RLA No. 35/24/040/0006/AM19 AA No. 3510045362 dt 29.06.2018

Decision: The Committee considered the case as per agenda for revision of norms committee M. No. 6/83 dt.19.09.2018. The Committee decided to revise the norms as under:-

Export Item	Qty.	Import Item	Revised Qty.
2pe Polycoated Board with LDPE (GSM-100 - 400)	165408Kg	Coated Board 48025890, 48059100, 48109900, 48101320 of relevant GSM-100-400	145737Kg
		LDPE	22529Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 398 NC No. 07/19-20 Date : 13.11.2019	M/s Proce Energy Limited., New Delhi F. No. 01/83/50/528/AM18/DES-IV R A..F.No. 05/24/40/313/AM18 AA No.0510404497 dated 02.11.2017

Decision: The Committee considered the case as per agenda and decided to ratify the norms Based on the written recommendation of Deptt. of C&PC vide their UO.No.14010/11/2012-CH-II dated 13.01.2016 on repeat basis, uploaded along with these minutes or as applied by the Firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority is placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-399 NC No. 07/19-20 Date : 13.11.2019	M/s Proce Energy Limited., New Delhi F. No. 01/83/50/656/AM16/DES-IV R A..F.No. 05/24/40/241/AM16 AA No.0510395317 dated 14.08.2015

Decision: The Committee considered the case as per agenda and based on personal hearing and information given it has been decided to ratify the norms on one time basis and no repeat Advance Authorization will be granted:

Export Item	Qty.	Import Item	Qty.
AGGLOMERATED LIGNITE 500 MESH	1Kg	DI HYDROGENERATED TALLOW DI METHYL AMMONIUM CHLORIDE	0.347 Kg
		NONYL PHENOL	0.074 Kg
		TALL OIL FATTY ACID	0.044 Kg
		TRIETHYLENE TETRAMINE (TETA)	0.011 Kg
		ISO PROPYL ALCOHOL	0.031 Kg
		HUMIC POWDER	0.541 Kg
		LIGNITE	0.054 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 400 NC No. 07/19-20 Date : 13.11.2019	M/s. Reckitt Benckiser Healthcare India Pvt. Ltd., Gurgaon HQ F. No. 01/83/50/519/AM19/DES-IV Lic. No. 0510407666 Dated:31.08.2018

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Scholl Cracked Heel Repair Cream K+	2000 Kg	RADIA 7336 (DECYL OLEATE)	8145 Kg
Expert care Advanced Repair foot cream	45000 Kg	ISOLAN GPS	4020 Kg
Expert care Cracking Skin Foot cream	3000 Kg	CYNERGY TK	51.00 Kg
		Lanolin- stella	2550 Kg
		D-PANTHENOL	357 Kg
		WAS BP-EP Silk 783-L (White Soft Paraffin)	5500 Kg
		CARBOMER ULTREZ 10	175.00 Kg
		PARAFFIN WAX 60-63	1020 Kg
		EUXYL K340	510 Kg
		HYCARE FILLER CL	255 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 401 NC No. 07/19-20 Date : 13.11.2019	M/s. Indogulf Cropsciences Limited., Delhi HQ F. No. 01/83/50/808/AM15/DES-IV RLA. No. 05/24/040/00338/AM15 Lic. No. 0510392049 dated 18.11.2014

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Lambda cyhalothrin Lambda cyhalothrin 2.5% EC	1Litre	Lambda Cyhalothrin Lambda Cyhalothrin Acid	0.0174Kg
		Solvent Solvent C IX	0.875Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 402 NC No. 07/19-20 Date : 13.11.2019	M/s. Indogulf Cropsciences Limited., Delhi HQ F. No. 01/83/50/194/AM19/DES-IV RLA. No. 05/23/040/0002/AM19 Lic. No. 0510406179 dated 24.04.2018

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
GLYPHOSATE 41% SL	1Litre	GLYPHOSATE TECHNICAL 95%	0.369Kg
		MONO ISO PROPYLE AMINE SALT 70%	0.175Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-403 NC No. 07/19-20 Date : 13.11.2019	M/s. Proec Energy Limited., New Delhi HQ F. No. 01/83/050/00180/AM18/ DES-IV/Pt RLA. No. 05/24/040/00051/AM18/ Licence No.0510402427 Dated:03.05.2017

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under based on personal hearing and information provided by the firm:-

Export Item	Qty.	Import Item	Qty.
AGGLOMERATED LIGNITE 1000 MESH	793800Kg	DI HYDROGENERATED TALLOW DI METHYL AMMONIUM CHLORIDE (ACTIVE CONTENT- MIN 70%)	0.265Kg
		NONYL PHENOL (MONO NONYL PHENOL- MIN 97%)	0.05064Kg
		TALL OIL FATTY ACID (FREE FATTY ACID - MIN 95%)	0.03024Kg
		TRIETHYLENE TETRAMINE (TETA) (ASSAY, TETA, WT% - MIN 95%)	0.00734Kg
		ISO PROPYL ALCOHOL (PURITY - MIN 99%)	0.02000Kg
		HUMIC POWDER (HUMIC CONTENT - MIN 50%)	0.89040Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-404 NC No. 07/19-20 Date : 13.11.2019	M/s. SBL Colortech Pvt. Ltd., Mumbai HQ F. No. 01/83/050/00403/AM19/ DES-IV RLA. No. 03/95/040/00363/AM19/ License No. 0310822550 Dated:24.07.2018

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
REACTIVE BLUE G DRY CRUDE	1KG	BROMAMINE ACID	0.847KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 405 NC No. 07/19-20 Date : 13.11.2019	M/s. Vishnu Chemicals Limited., Hyderabad HQ F. No. 01/83/050/00130/AM19/ RLA. No. 09/24/040/00385/AM18/ Licence No.0910065659 dt, 10.11.2017

Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File alongwith reply of D/L furnished by the firm sent to Deptt. of DPIIT. The case is re-listed for 15.01.2020

Case No. M- 406 NC No. 07/19-20 Date : 13.11.2019	M/s. Maxtech Industries LLP., Mumbai HQ F. No. 01/83/050/01144/AM19/ DES-IV/ RLA. No. 03/95/040/01086/AM19/ Licence No.0310826466 Dated:18.01.2019

Decision: The Committee considered the case as per agenda for amendment in Unit of Measurement (UOM) of export and import items. The committee decided to amend the Unit of Measurement (UOM) of export and import items approved in Meeting No. 1/83 dt.04.04.19 without any other change as under:-

Export items

Unit of Measurement as per AA	UOM as per NC M. No.1/83 dt.04.04.19	Recommended UOM
Number	Sq.mt	Number

Import items

Unit of Measurement as per AA item No.1 & 3	UOM as per NC M. No.1/83 dt.04.04.19	Recommended UOM in item No. 1 & 3
Meter	Sq.mt/Sq.mt content in export product	Meter/Meter content in export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-407 NC No. 07/19-20 Date : 13.11.2019	M/s. Unitop Chemicals Pvt. Ltd, Mumbai HQ F. No. 01/83/50/64/AM19/DES-IV RLA. No. 03/95/040/01010/AM18 Lic. No. 0310819309 dated 21.02.2018

Decision: The Committee considered the case as per agenda and decided to defer the case. File has been sent to T.E (S.K) for comments. The case is re-listed for 15.01.2020.

Case No. M- 408 NC No. 07/19-20 Date : 13.11.2019	M/s. Unitop Chemicals Pvt. Ltd, Mumbai HQ F. No. 01/83/50/660/AM18/DES-IV RLA. No. 03/95/040/0871/AM18 Lic. No. 0310818633 dated 19.01.2018

Decision: The Committee considered the case as per agenda and decided to defer the case. File has been sent to T.E (S.K) for comments. The case is re-listed for 15.01.2020.

Case No. M-409 NC No. 07/19-20 Date : 13.11.2019	M/s. Proec Energy Limited., New Delhi HQ F. No. 01/83/050/0013/AM18/DES-IV/Pt RLA. No. 05/24/040/00590/AM17 Lic. No. 0510401921 Dated:10.03.2017

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under based on personal hearing and information provided by the firm:-

Export Item	Qty.	Import Item	Qty.
AGGLOMERATED LIGNITE 1000 MESH	1Kg	DI HYDROGENERATED TALLOW DI METHYL AMMONIUM CHLORIDE	0.265Kg
		NONYL PHENOL	0.05064Kg
		TALL OIL FATTY ACID	0.03024Kg
		TRIETHYLENE TETRAMINE (TETA)	0.00734Kg
		ISO PROPYL ALCOHOL	0.02Kg
		HUMIC POWDER	0.8904Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 410 NC No. 07/19-20 Date : 13.11.2019	M/s. Ruby Mica Co.Ltd., Jharkhand HQ F. No. 01/83/050/0122/AM14/DES-IV/Pt RLA. No. 02/24/040/00207/AM13 Lic. No. 0210188255 Dated:02.04.2013

Decision: The Committee The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item No.1	Qty.	Import Item	Qty.
Electrical Insulator Silicone Bonded Phlogopite Mica Rigid Sheet	1 Kg	Silicone Resin	0.240 Kg

Export Item No.2	Qty.	Import Item	Qty.
Electrical Insulator Phlogopite Mica Glass Tape	1 Kg	Silicone Resin	0.240 Kg
		Glass Fabric	0.150 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 411 NC No. 07/19-20 Date : 13.11.2019	M/s. Acrysil Limited., Mumbai HQ F.No. 01/83/50/0073/AM18/DES-IV RAF No. 03/94/040/1043/AM17 AA No. 0310811375 dated 22.02.2017

Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to Sh. Sk.The case is re-listed for 15.01.2020.

Case No. M-412 NC No. 07/19-20 Date : 13.11.2019	M/s. Acrysil Limited., Mumbai HQ F.No. 01/83/50/74/AM18/DES-IV/Pt RA F No. 03/94/040/01044/AM17 Lic. No.0310811376 dt. 22.02.2017

Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to Sh. Sk.The case is re-listed for 15.01.2020.

Case No. M-413 NC No. 07/19-20 Date : 13.11.2019	M/s. Sudarshan Chemical Industries Ltd.,Pune F.No. 01/83/50/1159/AM19/DES-IV RA F.No. 31/83/040/0130/AM19 License No. 3110067304 dated 25.01.2019

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
PIGMENT YELLOW 180 (C.I.NO.21290)	1Kg	1,2 BIS (O-AMINOPHENOXY) ETHANE (1,2 BIS AMINE)	0.333 Kg
		5 -ACETO ACETYL AMINO BENZIMIDAZOLONE(5AABI)	0.636 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-414 NC No. 07/19-20 Date : 13.11.2019	M/s. Shailnick Chemicals Pvt.Ltd.,Ahmedabad F.No. 01/83/50/646/AM15/DES-IV/Pt RA F.No. 08/24/040/0210/AM15 License No. 0810133259 dated 08.09.2014

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Putty Base & Activator packed in Plastic Bags of Different Sizes (165 x 95mm, 169 x 95mm, 215 x 150mm and 165 x 150mm)	1 Kg net weight of export product	1. Epoxy Resin Bisphenol A/F 2. Relevant Plastic Bags (165 x 95mm, 169 x 95mm, 215 x 150mm and 165 x 150mm)	0.1350 kg Net to net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M- 415 NC No. 07/19-20 Date : 13.11.2019	M/s. Shogun Organics Ltd., F.No. 01/83/50/263/AM17/DES-IV/Pt RA F.No. 03/95/040/00366/AM17 AA NO. 0310806779 DT. 02.08.2016

Decision: The Committee considered the case as per agenda for revised the norms. The committee decided to revise the norms approved in Meeting No.5/83 dt.30.08.2017 as under:-

Export Item	Qty.	Import Item	Qty.
Prellethrin Technical	1Kg	Chrysanthemic Acid Chloride	0.736Kg
		Prallethlone Alcohol	0.600Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. M- 416 NC No. 07/19-20 Date : 13.11.2019	M/s Shogun Organics Limited., Mumbai HQ F.No.01/83/50/0253 /AM18/DES-IV/Pt RLA No. 15/24/040/0005/AM13 AA NO. 0310814055 DT. 19.06.2017

Decision: The Committee considered the case as per agenda for revised the norms. The committee decided to revise the norms approved in Meeting No.5/83 dt.30.08.2017 as under:-

Export Item	Qty.	Import Item	Qty.
Prellethrin Technical	1Kg	Chrysanthemic Acid Chloride	0.736Kg
		Prallethlone Alcohol	0.600Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. M- 417 NC No. 07/19-20 Date : 13.11.2019	M/s Shree Bankey Behari Lal Flavors., Noida HQ F.No.01/83/50/486/AM19/DES-IV/Pt RLA No. 05/24/040/00250/AM19 License No. 0510407372 dated 31.07.2018

Decision: The Committee considered the case as per agenda and decided to defer the case for examining

the request of the firm. File sent to Sh. SK. The case is re-listed for 15.01.2020.

Case No. M- 418 NC No. 07/19-20 Date : 13.11.2019	M/s. Johnson Matthey Chemicals India Pvt. Ltd., Kanpur F. No. 01/83/171/ 15/AM19/DES-IV RA F.No.37/21/040/0005/AM15 AA No. 3710002584 dt.13.04.2015

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Quantity	Import Item	Quantity recommended
CATALYST 86-3 (Copper Carbonate Base)	1,000,000kg	CATALYST 86-9/IB86900 /KATALCO 86-9/COPPER CARBONATE	912000.0 kg
		CEMENT FONDU/CALCIUM ALUMINATE CEMENT	64000.0 kg
		ATTAGEL	64000.0 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M- 419 NC No. 07/19-20 Date : 13.11.2019	M/s JJ Plastalloy Pvt. Ltd., Varanasi HQ F.No.01/83/50/ 0180 /AM19/DES-IV/Pt RLA No. 15/24/040/0004/AM13 AA No.1510016751 dt.04.07.2012

Decision : The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which was imposed in meeting No. 3/83 dated 15.06.2018 against the export description (Containing min. 44% of Titanium Dioxide) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No. 3/83 dated 15.06.2018 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-420 NC No. 07/19-20 Date : 13.11.2019	M/s JJ Plastalloy Pvt. Ltd., Varanasi HQ F.No.01/83/50/ 0182 /AM19/DES-IV/Pt RLA No. 15/24/040/0005/AM13 AA No.1510016752 dt.04.07.2012

Decision : The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which was imposed in meeting No. 3/83 dated 15.06.2018 against the export description (Containing min. 44% of Titanium Dioxide) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No. 3/83 dated 15.06.2018 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-421 NC No. 07/19-20 Date : 13.11.2019	M/s JJ Plastalloy Pvt. Ltd., Varanasi HQ F.No.01/83/50/ 0325 /AM19/DES-IV/Pt RLA No. 15/24/040/0003/AM13 AA No.1510016750 dt.04.07.2012

Decision : The Committee considered the case as per agenda and decided to remove the condition as requested by the firm which was imposed in meeting No. 5/83 dated 16.08.2018 against the export description (Containing min. LLDPE 23.1%) based on shipping bill submitted by the firm. All other conditions of norms ratified earlier in Norms Committee M. No. 5/83 dated 16.08.2018 will remain unchanged.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No. M-422 NC No. 07/19-20 Date : 13.11.2019	M/s. Indogulf Cropsciencs Limited., HQ F. No. 01/83/50/0271/AM18/DES-IV RA F.N.05/23/040/00074/AM18 Lic. No. 0510402746 Dt. 18.05.2017

Decision: The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	Import Item	Qty.
Imidacloprid 35%SC	1Litre	Imidacloprid Tech 95%	0.425 Kg per liter of export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. M- 423 NC No. 07/19-20 Date : 13.11.2019	M/s. Borosil Limited., Mumbai F.No. 01/83/50/624/AM18/DES-IV/Pt. RA F.No.03/94/040/551/AM18 License No. 0310816275 dated 10.10.2017

Decision: The Committee considered the case as per agenda for enhancement in quantity of import items. The Committee has decided to enhance the quantity of import items as under:-

Export item	Qty.	Import item	Qty.
Full Plate – Decorated, Size 270MM, made of Opal Glass	756000 No.	Relevant- Full Plate – Plain, Size 270MM, made of Opal Glass	816480 No.
Quarter Plate – Decorated, Size 190MM, made of Opal Glass	630000 No.	Relevant- Quarter Plate – Plain, Size 190MM, made of Opal Glass	680400 No.
Veg Bowl – Decorated, Size 110MM, made of Opal Glass	495000 No.	Relevant- Veg Bowl – Plain, Size 110MM, made of Opal Glass	534600 No.
Serving Bowl – Decorated, Size 173MM, made of Opal Glass	36000 No.	Relevant- Serving Bowl – Plain, Size 173MM, made of Opal Glass	38880 No.
Serving Bowl – Decorated, Size 198MM, made of Opal Glass	72000 No.	Relevant- Serving Bowl – Plain, Size 198MM, made of Opal Glass	77760 No.
Soup Bowl – Decorated, Size 125MM, made of Opal Glass	135000 No.	Relevant- Soup Bowl – Plain, Size 125MM, made of Opal Glass	145800 No.
Multipurpose Bowl – Decorated, Size 170MM, made of Opal Glass	72000 No.	Relevant- Multipurpose Bowl – Plain, Size 170MM, made of Opal Glass	77760 No.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 7/83-ALC1/2019 **MEETING DATE** : 13.11.2019

1	**Case No.:5/7/83-ALC1/2019**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00419/AM20/	RLA File :15/24/040/00008/AM13/	Lic.No/Date:1510018068 28.12.2012	Defer Date:15.01.2020
	Decision :Defer the case required shipping bill D/L dt. 2.12.2019 issued. The case is relisted on 15.1.2020.			

2	**Case No.:4/7/83-ALC1/2019**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM20/	RLA File :15/24/040/00008/AM14/	Lic.No/Date:1510021012 07.01.2014	Defer Date:15.01.2020
	Decision :Defer the case required shipping bill D/L dt. 2.12.2019 issued. The case is relisted on 15.1.2020.			

3	**Case No.:520/1/83-ALC1/2019**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01352/AM19/	RLA File :04/24/040/00037/AM16/	Lic.No/Date:0410160498 12.05.2015	Defer Date:15.01.2020
	Decision :Hard copy received file with TE(SK). The case is relisted on 15.1.2020.			

4	**Case No.:394/1/83-ALC1/2019**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Withdrawn**
	HQ File :01/83/050/01226/AM19/	RLA File :03/95/040/00062/AM16/	Lic.No/Date:0310796176 25.05.2015	Defer Date:
	Decision : The firm vide letter dt. 27.11.2019 has informed that they had surrendered the subject Advance Authorization. The Committee after considering the above letter dt. 27.11.2019 of firm decided to withdraw the case.			

5	**Case No.:406/1/83-ALC1/2019**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01238/AM19/	RLA File :03/94/040/00127/AM16/	Lic.No/Date:0310796252 27.05.2015	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import Item	Qty
ARYL POLYOXYETHYLENE ETHER	1 KG	ETHYLENE OXIDE	0.416KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

6	**Case No.:190/1/83-ALC1/2019**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01022/AM19/	RLA File :03/94/040/00106/AM16/	Lic.No/Date:0310796352 01.06.2015	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	Import Item	Qty
PARAFFIN INHIBITOR PAO50283(Active ingredient 42-43%)	1Kg	ACRYLIC ACID	0.0676Kg
		FATTY ALCOHOL C16-22	0.0286Kg
		MIX XYLENE	0.0170Kg
		TOLUENE	0.02375Kg
		SHELLSOL D-60 (Naphtha, petroleum, hydrotreated)	0.2198Kg
		KEROBIT TP26P (2,6-Ditert butyl phenol)	0.0033Kg
		LUB OIL (SOLVESSO 100)	0.1508Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

7	**Case No.:400/1/83-ALC1/2019**	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:15.01.2020
	Decision :Hard copy received file with TA(NL). The case is relisted on 15.1.2020.			

8	**Case No.:403/1/83-ALC1/2019**	Party Name:INDO COLCHEM PVT. LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued required hard copy from the firm. The case is relisted on			

15.1.2020.

9	**Case No.:408/1/83-ALC1/2019**	Party Name:ARCHIDPLY INDUSTRIES LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Withdrawan**
	HQ File :01/83/050/01240/AM19/	RLA File :07/24/040/00141/AM16/	Lic.No/Date:0710108543 22.07.2015	Defer Date:

Decision : The firm vide letter dt. NIL has informed that they had surrendered the subject Advance Authorization to RA Bangalore vide letter dt. 19.9.2018

The Committee after considering the above letter dt. NIL/RA dt. 19.9.2018 of firm decided to withdraw the case.

10	**Case No.:420/1/83-ALC1/2019**	Party Name:DOW AGROSCIENCES INDIA PVT. LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Withdrawa**
	HQ File :01/83/050/01252/AM19/	RLA File :03/94/040/00388/AM16/	Lic.No/Date:0310798177 14.08.2015	Defer Date:

Decision : The firm vide letter dt. 26.11.2019 has informed that they had surrendered the subject Advance Authorization.

The Committee after considering the above letter of firm decided to withdraw the case.

11	**Case No.:55/1/83-ALC1/2019**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00887/AM19/	RLA File :08/24/040/00143/AM16/	Lic.No/Date:0810135864 17.08.2015	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
ACID BLUE 193 (DYE CONTENT 70%)	1Kg	1-DIAZO 2 NAPHTHOL 4 SULFONIC ACID	0.419Kg
		BETA NAPHTHOL	0.253Kg
		SALICYLIC ACID (This licence issued under para 4.07 of HB VOL.I for fixation of Norms by NC New Delhi)	0.046Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

12	**Case No.:422/1/83-ALC1/2019**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01254/AM19/	RLA File :08/24/040/00144/AM16/	Lic.No/Date:0810135863 17.08.2015	Defer Date:15.01.2020

	Decision :D/L dt. 28.11.2019 to issued . The case is relisted on 15.1.2020.			
13	**Case No.:428/1/83-ALC1/2019**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:15.01.2020
	Decision :D/L dt. 28.11.2019 to issued . The case is relisted on 15.1.2020.			
14	**Case No.:425/1/83-ALC1/2019**	Party Name:BOS NATURAL FLAVORS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01257/AM19/	RLA File :10/24/040/00033/AM16/	Lic.No/Date:1010059254 24.08.2015	Defer Date:15.01.2020
	Decision :D/L dt.13.11.2019 to issued. The case is relisted on 15.1.2020.			
15	**Case No.:432/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued. The case is relisted on 15.1.2020.			
16	**Case No.:83/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00915/AM19/	RLA File :08/24/040/00203/AM16/	Lic.No/Date:0810136360 21.10.2015	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of C&PC vide their U.O. No.14010/11/2014-CH-II dated 8.10.2015 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
17	**Case No.:84/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00916/AM19/	RLA File :08/24/040/00202/AM16/	Lic.No/Date:0810136361 21.10.2015	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of C&PC vide their U.O. No.14010/11/2014-CH-II dated 8.10.2015 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

18	**Case No.:63/1/83-ALC1/2019**	Party Name:HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status: Case Deferred**
	HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued required hard copy . The case is relisted on 15.1.2020.			

19	**Case No.:66/1/83-ALC1/2019**	Party Name: HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued awaited hard copy. The case is relisted on 15.1.2020.			

20	**Case No.:56/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued awaited hard copy . The case is relisted on 15.1.2020.			

21	**Case No.:548/1/83-ALC1/2019**	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued awaited hard copy . The case is relisted on 15.1.2020.			

22	**Case No.:442/1/83-ALC1/2019**	Party Name:PRAGATI PACK (INDIA) PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:15.01.2020
	Decision :D/L received from the firm sent to DPIIT. The case is differed relisted on 15.01.2020.			

23	**Case No.:42/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:0810136641 03.12.2015	Defer Date:15.01.2020
	Decision : D/L dt.13.11.19 to issued awaited hard copy . The case is relisted on 15.1.2020.			

24	**Case No.:213/1/83-ALC1/2019**	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:15.01.2020
	Decision : Hard copy received from the firm file with TA(SK). The case is relisted on 15.1.2020			

25	**Case No.:214/1/83-ALC1/2019**	Party Name:OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01046/AM19/	RLA File :03/95/040/00636/AM16/	Lic.No/Date:0310801210 18.12.2015	Defer Date:15.01.2020
	Decision : Hard copy received from the firm with TA(NL). The case is relisted on 15.1.2020			

26	**Case No.:446/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01278/AM19/	RLA File :08/24/040/00301/AM16/	Lic.No/Date:0810136812 29.12.2015	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of C&PC vide their U.O. No.14010/11/2014-CH-II dated 8.10.2015 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

27	**Case No.:7/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued awaited hard copy The case is relisted on 15.1.2020.			

28	**Case No.:34/1/83-ALC1/2019**	Party Name:ABHINAV INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued awaited hard copy The case is relisted on 15.1.2020.			

29	**Case No.:94/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:15.01.2020
	Decision :D/L dt.28.11.19 to issued awaited hard copy The case is relisted on 15.1.2020.			

30	**Case No.:5/1/83-ALC1/2019**	Party Name:PRIMA CHEMICALS,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00837/AM19/	RLA File :08/24/040/00360/AM16/	Lic.No/Date:0810137118 03.02.2016	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Solvent Red 135	1Kg	1:8 Diamino Naphthalene	0.400Kg
		Tetra Chlorophthalic Anhydride	0.739Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

31	**Case No.:12/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00844/AM19/	RLA File :08/24/040/00397/AM16/	Lic.No/Date:0810137217 16.02.2016	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of C&PC vide their U.O. No.14010/11/2014-CH-II dated 8.10.2015 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

32	**Case No.:19/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00851/AM19/	RLA File :08/24/040/00451/AM16/	Lic.No/Date:0810137589 01.04.2016	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TA(DNM) The case is relisted on 15.1.2020.			

33	**Case No.:20/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00852/AM19/	RLA File :08/24/040/00450/AM16/	Lic.No/Date:0810137590 01.04.2016	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of C&PC vide their U.O. No.14010/11/2014-CH-II dated 8.10.2015 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

34	**Case No.:22/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:15.01.2020
	Decision :D/L dt.13.11.19 to issued awaited hard copy The case is relisted on 15.1.2020.			

35	**Case No.:209/1/83-ALC1/2019**	Party Name:VANSHI CHEMICALS PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:15.01.2020
	Decision :D/L dt. 31.12.2019 issued to firm. The case is relisted on 15.1.2020.			

36	**Case No.:24/1/83-ALC1/2019**	Party Name:KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

37	**Case No.:105/1/83-ALC1/2019**	Party Name:ATUL LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:5210041886	Defer

	:01/83/050/00937/AM19/	:52/24/040/00078/AM16/	09.05.2016	Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

38	**Case No.:522/1/83-ALC1/2019**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	Defer Date:15.01.2020
	Decision :Hard copy received from the firm and with TE(SK). The case is relisted on 15.1.2020			

39	**Case No.:26/1/83-ALC1/2019**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	Defer Date:15.01.2020
	Decision :D/L letter dt. 13.11.2019 to issued for hard copy. The case is relisted on 15.1.2020.			

40	**Case No.:27/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00859/AM19/	RLA File :08/24/040/00055/AM17/	Lic.No/Date:0810137908 13.05.2016	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of C&PC vide their U.O. No.14010/11/2014-CH-II dated 8.10.2015 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

41	**Case No.:28/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 issued Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

42	**Case No.:30/1/83-ALC1/2019**	Party Name:UMANG BOARDS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00862/AM19/	RLA File :13/24/040/00026/AM16/	Lic.No/Date:1310048252 24.05.2016	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

43	**Case No.:534/1/83-ALC1/2019**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01366/AM19/	RLA File :30/24/040/00010/AM17/	Lic.No/Date:3010103796 06.06.2016	Defer Date:15.01.2020
	Decision : Hard copy received file with TA(DNM) . The case is relisted on 15.1.2020..			

44	**Case No.:32/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00864/AM19/	RLA File :08/24/040/00416/AM16/	Lic.No/Date:0810138124 07.06.2016	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued for hard copy. The case is relisted on 15.1.2020.			

45	**Case No.:76/1/83-ALC1/2019**	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00908/AM19/	RLA File :11/24/040/00004/AM16/	Lic.No/Date:1110028208 08.06.2016	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued for hard copy. the case is relisted on 15.1.2020.			

46	**Case No.:35/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00867/AM19/	RLA File :08/24/040/00102/AM17/	Lic.No/Date:0810138196 22.06.2016	Defer Date:

Decision : Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
ACID BLACK 210 (DYE CONTENT 80%)	1 Kg	4,4-DIAMINO SULFANILIDE (DASA)	0.232Kg
		H. ACID	0.278Kg
		PARA NITRO ANILINE (PNA)	0.121Kg
		META PHENYLENE DIAMINE (MPD)	0.098Kg
		SODA ASH	0.280Kg
		SODIUM NITRITE	0.193Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

47	**Case No.:503/1/83-ALC1/2019**	Party Name:TEX YEAR INDUSTRIAL ADHESIVES PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01335/AM19/	RLA File :03/95/040/00257/AM17/	Lic.No/Date:0310805812 29.06.2016	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

	Case No.:504/1/83-ALC1/2019	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01336/AM19/	RLA File :03/95/040/00261/AM17/	Lic.No/Date:0310805807 29.06.2016	Defer Date:

Decision :. The committee considered the case as per agenda and decided to ratify the norms as under:-

48

Export Item No. 1	Qty	Import Item	Qty
SUNSET YELLOW	1Kg	SULPHANILIC ACID	0.425Kg
		SODIUM NITRITE	0.184Kg
		SODA ASH	0.431Kg
		BETA NAPHTHOL	0.525Kg
		DIMETHYL ACETYL SUCCINATE	---------

Export Item No. 2	Qty	Import Item	Qty
TARTRAZINE	1Kg	SULPHANILIC ACID	0.800Kg
		SODIUM NITRITE	0.315Kg
		SODA ASH	0.570Kg
		BETA NAPHTHOL	---------
		DIMETHYL ACETYL SUCCINATE	0.426Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:502/1/83-ALC1/2019	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01334/AM19/	RLA File :03/95/040/00251/AM17/	Lic.No/Date:0310805858 01.07.2016	Defer Date:

49 **Decision** : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
PRALLETHRIN TECHNICAL	1Kg	CHRYSANTHEMIC ACID CHLORIDE	0.736Kg
		PRALLETHLONE ALCOHOL	0.600Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

50	**Case No.:505/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310806066	Defer

	:01/83/050/01337/AM19/	:03/95/040/00263/AM17/	11.07.2016	Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

51	**Case No.:507/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01339/AM19/	RLA File :03/95/040/00284/AM17/	Lic.No/Date:0310806193 13.07.2016	Defer Date:15.01.2020
	Decision :Hard copy received from the firm. The case is relisted on 15.1.2020			

52	**Case No.:509/1/83-ALC1/2019**	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01341/AM19/	RLA File :03/95/040/00321/AM17/	Lic.No/Date:0310806453 21.07.2016	Defer Date:

Decision :

Export Item	Qty	Import Item	Qty
VAT RED 15 MD(Dye content 25.7%)	1 KG	VAT RED 15, CRUDE	0.257KG
		SODIUM LIGNOSULPHONATE (BORRESPERSE 3A)	0.635 KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

53	**Case No.:535/1/83-ALC1/2019**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01367/AM19/	RLA File :30/24/040/00018/AM17/	Lic.No/Date:3010103820 22.08.2016	Defer Date:15.01.2020
	Decision :D/L to be issued by TA(DNM). The case is relisted on 15.1.2020.			

54	**Case No.:410/1/83-ALC1/2019**	Party Name :J.J.PLASTALLOY PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status: Case Deferred**
	HQ File :01/83/050/01242/AM19/	RLA File :15/24/040/00009/AM17/	Lic.No/Date:1510022112 29.08.2016	Defer Date:15.01.2020
	Decision :D/L dt. 28.11.2019 issued required Shipping Bill from the firm. The case is relisted on 15.1.2020.			

55	**Case No.:162/1/83-ALC1/2019**	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00994/AM19/	RLA File :34/24/040/00183/AM17/	Lic.No/Date:3410042575 04.10.2016	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. the case is relisted on 15.1.2020.			

56	**Case No.:51/10/83-ALC1/2018**	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00771/AM19/	RLA File :05/23/040/00314/AM17/	Lic.No/Date:0510400252 25.10.2016	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TA(NL) DPIIT. The case is relisted on 15.1.2020.			

57	**Case No.:454/1/83-ALC1/2019**	Party Name:DOLPHIN POLYFILL PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Withdrawa**
	HQ File :01/83/050/01286/AM19/	RLA File :24/24/040/00020/AM17/	Lic.No/Date:2410042096 30.11.2016	Defer Date:
	Decision : The firm vide letter dt. 6.09.2019 has informed that they had surrendered the subject Advance Authorization. The Committee after considering the above dt. 6.09.2019 of firm decided to withdraw the case.			

58	**Case No.:201/1/83-ALC1/2019**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01033/AM19/	RLA File :03/94/040/00754/AM17/	Lic.No/Date:0310809505 01.12.2016	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Chloropyriphos Technical 94% Min.	1 Kg	Sodium Salt of Tri Chloro Pyridinol 85% Min. (NATCP)	0.662Kg
		Diethyl Phosphoro Chloride Thioate (DETCL)	0.566Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

59	**Case No.:135/1/83-ALC1/2019**	Party Name:RUSHIL DECOR LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00967/AM19/	RLA File :08/24/040/00338/AM17/	Lic.No/Date:0810139220 06.12.2016	Defer Date:15.01.2020
	Decision :Hard copy received from the firm. The case is relisted on 15.1.2020			

60	**Case No.:447/1/83-ALC1/2019**	Party Name:PREMIER STARCH PROCUCTS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01279/AM19/	RLA File :07/24/040/00303/AM17/	Lic.No/Date:0710110816 20.12.2016	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			



61	**Case No.:60/1/83-ALC1/2019**	Party Name:NECTAR CROP SCIENCES PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00892/AM19/	RLA File :09/24/040/00478/AM17/	Lic.No/Date:0910064540 29.12.2016	Defer Date:15.01.2020
	Decision :D/L dt. 20.12.2019 to issued and reply received from the firm . The case is relisted on 15.1.2020			
62	**Case No.:164/1/83-ALC1/2019**	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00996/AM19/	RLA File :34/24/040/00272/AM17/	Lic.No/Date:3410042820 04.01.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020			
63	**Case No.:165/1/83-ALC1/2019**	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00997/AM19/	RLA File :34/24/040/00264/AM17/	Lic.No/Date:3410042876 20.01.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited Hard Copy. The case is relisted on 15.1.2020			
64	**Case No.:166/1/83-ALC1/2019**	Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00998/AM19/	RLA File :34/24/040/00267/AM17/	Lic.No/Date:3410042877 20.01.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020			
65	**Case No.:69/1/83-ALC1/2019**	Party Name:SUYASH AYURVEDA	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020			
66	**Case No.:70/1/83-ALC1/2019**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00902/AM19/	RLA File :08/24/040/00460/AM17/	Lic.No/Date:0810139729 15.02.2017	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
ACID BLUE 193 (DYE CONTENT 70%)	1 Kg	1-DIAZO 2 NAPHTHOL 4 SULFONIC ACID	0.419Kg
		BETA NAPHTHOL	0.241Kg
		SALICYLIC ACID	0.046Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

67	**Case No.:448/1/83-ALC1/2019**	Party Name:KROPEX CANDIDA PRINT PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01280/AM19/	RLA File :07/24/040/00364/AM17/	Lic.No/Date:0710111197 28.02.2017	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
DLX Envelope 120 mm x 235 mm, With Window, 80 GSM Paper	1Kg	Polystyrene Film (Polystyrene Film relevant thickness)	1.02Kg/Kg
		Maplitho Paper Reels 80 GSM (content in Export Product)	1.10Kg/Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

68	**Case No.:72/1/83-ALC1/2019**	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issue awatied hard copy. The case is relisted on 15.1.2020			

69	**Case No.:173/1/83-ALC1/2019**	Party Name:E I DUPONT INDIA PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01005/AM19/	RLA File :34/24/040/00358/AM17/	Lic.No/Date:3410043029 15.03.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020			



	Case No.:151/1/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00983/AM19/	RLA File :08/24/040/00489/AM17/	Lic.No/Date:0810139972 30.03.2017	Defer Date:

70 **Decision** : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Nicosulfuron Technical	1Kg	2-Aminosulfonyl-N, N-Dimethylnicotinamide	0.587Kg
		4,6-Dimethoxy-2-(Phenoxycarbonylamino) Pyrimidine	0.705Kg
		1,8-Diazabicyclo (5.4.0) undec-7-ene	0.392Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:193/1/83-ALC1/2019	Party Name:GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01025/AM19/	RLA File :03/94/040/00013/AM18/	Lic.No/Date:0310812431 11.04.2017	Defer Date:

71 **Decision** : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
RELEASE PAPER 65 GSM + / - 10%	100MT	CALENDARED BLEACH KRAFT PAPER 65 GSM + / - 10%	104MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:75/1/83-ALC1/2019	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
72	HQ File :01/83/050/00907/AM19/	RLA File :08/24/040/00511/AM17/	Lic.No/Date:0810140109 19.04.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020			

	Case No.:542/1/83-ALC1/2019	Party Name: VIC INDUSTRIES,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
73	HQ File :01/83/050/01374/AM19/	RLA File :17/24/040/00006/AM18/	Lic.No/Date:1710006608 26.04.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

74	**Case No.:81/1/83-ALC1/2019**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019	**Status:Case Deferred**

			13.11.2019	
	HQ File :01/83/050/00913/AM19/	RLA File :08/24/040/00013/AM18/	Lic.No/Date:0810140229 04.05.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020			

75	**Case No.:543/1/83-ALC1/2019**	Party Name:VIC INDUSTRIES,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020			

76	**Case No.:82/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00914/AM19/	RLA File :08/24/040/00516/AM17/	Lic.No/Date:0810140270 09.05.2017	Defer Date:15.01.2020
	Decision : Hard copy received from the firm and to sent TE(DNM). The case is relisted on 15.1.2020.			

77	**Case No.:160/1/83-ALC1/2019**	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00992/AM19/	RLA File :34/24/040/00043/AM18/	Lic.No/Date:3410043206 22.05.2017	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TE(NL). The case is relisted on 15.1.2020.			

78	**Case No.:302/1/83-ALC1/2019**	Party Name:RUSHIL DECOR LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:15.01.2020
	Decision :Hard copy received from the firm. The case is relisted on 15.1.2020.			

79	**Case No.:25/8/83-ALC1/2018**	Party Name:TARAK CHEMICALS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00573/AM19/	RLA File :34/24/040/00073/AM18/	Lic.No/Date:3410043312 23.06.2017	Defer Date:

Decision : The Committee Considered the case as per agenda and decided to ratify the norms as applied for as under:_

Export Item	Qty	Import item	Qty
OIL SOLUBLE DEMULSIFIER SOT - 1098 (containing 33% DISSOLVAN 3879 1 Core	300000KG	DISSOLVAN 3879 - 1 CONC (Grosslinked PO (EO block copolymer)	114000KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

80	**Case No.:262/1/83-ALC1/2019**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01094/AM19/	RLA File :03/94/040/00288/AM18/	Lic.No/Date:0310814926 31.07.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

81	**Case No.:545/1/83-ALC1/2019**	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01377/AM19/	RLA File :17/24/040/00047/AM18/	Lic.No/Date:1710006656 22.08.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

82	**Case No.:100/1/83-ALC1/2019**	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00932/AM19/	RLA File :10/24/040/00033/AM18/	Lic.No/Date:1010059809 20.09.2017	Defer Date:
	Decision : The case was already approved in its M/No. 4/83 dt. 14.8.2019 vide case sl. No. 90. Hence the case withdrawn from the agenda.			

83	**Case No.:303/1/83-ALC1/2019**	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01135/AM19/	RLA File :03/94/040/00516/AM18/	Lic.No/Date:0310816281 10.10.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

84	**Case No.:242/1/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01074/AM19/	RLA File :03/95/040/00464/AM18/	Lic.No/Date:0310816504 25.10.2017	Defer Date:15.01.2020

	Decision :Hard copy received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

85	**Case No.:217/1/83-ALC1/2019**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01049/AM19/	RLA File :03/95/040/00561/AM18/	Lic.No/Date:0310816648 31.10.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

86	**Case No.:215/1/83-ALC1/2019**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01047/AM19/	RLA File :03/95/040/00589/AM18/	Lic.No/Date:0310816801 06.11.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

87	**Case No.:112/1/83-ALC1/2019**	Party Name:HINDUSTAN CORK	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00944/AM19/	RLA File :05/23/040/00289/AM18/	Lic.No/Date:0510404535 07.11.2017	Defer Date:15.01.2020
	Decision :Reply received from the firm and sent to TA(NL) DPIIT. the case is relisted on 15.1.2020.			

88	**Case No.:106/1/83-ALC1/2019**	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00938/AM19/	RLA File :05/23/040/00291/AM18/	Lic.No/Date:0510404543 08.11.2017	Defer Date:15.01.2020
	Decision :Hard copy received from the firm and sent to TA(NL). The case is relisted on 15.1.2020.			

89	**Case No.:288/1/83-ALC1/2019**	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01120/AM19/	RLA File :05/23/040/00299/AM18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

90	**Case No.:107/1/83-ALC1/2019**	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00939/AM19/	RLA File :08/24/040/00219/AM18/	Lic.No/Date:0810141277 09.11.2017	Defer Date:15.01.2020
	Decision :Hard copy received from the firm and to sent TE(DNM). The case is relisted on 15.1.2020.			

91	**Case No.:409/1/83-ALC1/2019**	Party Name:J.J.PLASTALLOY	Meet No/Date:7/83-ALC1/2019	**Status:Case Deferred**

		PVT LTD	13.11.2019	
	HQ File :01/83/050/01241/AM19/	RLA File :15/24/040/00009/AM18/	Lic.No/Date:1510022139 15.11.2017	Defer Date:15.01.2020
	Decision :D/L dt. 18.11.2019 issued for hard copy . The case is relisted on 15.1.2020.			

92	**Case No.:390/1/83-ALC1/2019**	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

93	**Case No.:113/1/83-ALC1/2019**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	Defer Date:15.01.2020
	Decision :D/L dt. 19.11.2019 issue. The case is relisted on 15.1.2020.			

94	**Case No.:416/1/83-ALC1/2019**	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01248/AM19/	RLA File :15/24/040/00006/AM18/	Lic.No/Date:1510022141 22.11.2017	Defer Date:15.01.2020
	Decision :D/L dt. 19.11.19 issued required shipping bill. The case is relisted on 15.1.2020.			

	Case No.:199/1/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
95	HQ File :01/83/050/01031/AM19/	RLA File :03/94/040/00671/AM18/	Lic.No/Date:0310817367 28.11.2017	Defer Date:
	Decision : The case is already approved in its M/No. 6/19 dt. 19.9.2018 (M-156) . Hence the case is withdraw from the agenda.			

96	**Case No.:200/1/83-ALC1/2019**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01032/AM19/	RLA File :03/94/040/00628/AM18/	Lic.No/Date:0310817407 29.11.2017	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

97	**Case No.:119/1/83-ALC1/2019**	Party Name:RUSHIL DECOR LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00951/AM19/	RLA File :08/24/040/00281/AM18/	Lic.No/Date:0810141593 22.12.2017	Defer Date:15.01.2020

	Decision :Hard copy received from the firm. The case is relisted on 15.1.2020.			
98	**Case No.:121/1/83-ALC1/2019**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00953/AM19/	RLA File :09/24/040/00515/AM18/	Lic.No/Date:0910065908 19.01.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TE(SK) . The case is relisted on 15.1.2020.			
99	**Case No.:449/1/83-ALC1/2019**	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01281/AM19/	RLA File :07/24/040/00301/AM18/	Lic.No/Date:0710112775 05.02.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			
100	**Case No.:221/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01053/AM19/	RLA File :03/95/040/00956/AM18/	Lic.No/Date:0310819293 21.02.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issue awaited hard copy. The case is relisted on 15.1.2020.			
101	**Case No.:526/1/83-ALC1/2019**	Party Name:KORA PACK PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01358/AM19/	RLA File :04/24/040/00254/AM18/	Lic.No/Date:0410164061 12.03.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TA(NL) DPIIT. The case is relisted on 15.1.2020.			
102	**Case No.:134/1/83-ALC1/2019**	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00966/AM19/	RLA File :10/24/040/00071/AM18/	Lic.No/Date:1010059918 22.03.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issue awaited hard copy. The case is relisted on 15.1.2020.			
103	**Case No.:528/1/83-ALC1/2019**	Party Name:INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01360/AM19/	RLA File :04/24/040/00261/AM18/	Lic.No/Date:0410164136 26.03.2018	Defer Date:15.01.2020
	Decision :Hard copy received. The case is relisted on 15.1.2020.			

104	**Case No.:12/4/83-ALC1/2018**	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00210/AM19/	RLA File :03/94/040/00017/AM19/	Lic.No/Date:0310820453 13.04.2018	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 30.7.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

105	**Case No.:23/5/83-ALC1/2018**	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00293/AM19/	RLA File :03/95/040/01044/AM18/	Lic.No/Date:0310820477 16.04.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issue awaited hard copy. The case is relisted on 15.1.2020.			

106	**Case No.:138/1/83-ALC1/2019**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00970/AM19/	RLA File :05/24/040/00011/AM19/	Lic.No/Date:0510406190 23.04.2018	Defer Date:15.01.2020
	Decision :Hard copy received file with DPIIT. the case is relisted on 15.1.2020.			

107	**Case No.:3/10/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00723/AM19/	RLA File :09/24/040/00022/AM19/	Lic.No/Date:0910066170 24.04.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm. the case is relisted on 15.1.2020.			

108	**Case No.:31/5/83-ALC1/2018**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00301/AM19/	RLA File :03/95/040/00047/AM19/	Lic.No/Date:0310820659 25.04.2018	Defer Date:15.01.2020
	Decision :Proper reply not given by the firm so committee decided call for PH. The case is relisted on 15.1.2020.			

109	**Case No.:30/9/83-ALC1/2018**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00667/AM19/	RLA File :09/24/040/00509/AM18/	Lic.No/Date:0910066175 25.04.2018	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			

Export Item	Qty.	Import Item	Qty
THIFLUZAMIDE TECHNICAL	1 Kg	ETHYL 4,4,4-TRIFLUORO ACETO ACETATE	0.560Kg
		THIOACETAMIDE	0.226Kg
		4, TRIFLUORO METHOXY ANILINE-4TFMA	0.566Kg
		ACETONITRILE	1.520Kg
		BROMINE	1.022Kg
		--------	------

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

110	**Case No.:139/1/83-ALC1/2019**	Party Name:ALPS CHEMICALS PVT.LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00971/AM19/	RLA File :08/24/040/00013/AM19/	Lic.No/Date:0810142449 26.04.2018	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 4.9.2019 followed by reminder dt. 16.10.2019. Hence the case is rejected.			

111	**Case No.:451/1/83-ALC1/2019**	Party Name:MAHARAJ SOAPS INDUSTRY P LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01283/AM19/	RLA File :07/24/040/00366/AM18/	Lic.No/Date:0710113218 02.05.2018	Defer Date:15.01.2020
	Decision : Hard copy received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

112	**Case No.:455/1/83-ALC1/2019**	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01287/AM19/	RLA File :50/24/040/00001/AM19/	Lic.No/Date:5010002415 02.05.2018	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import Item	Qty
Manganese sulphate Hydrate (Liquid) (Assay NLT 27%	1MT	Manganese sulphate Monohydrate (Powder) (Average Manganese content 23.21% -	0.390MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

113	**Case No.:1/10/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00721/AM19/	RLA File :09/24/040/00041/AM19/	Lic.No/Date:0910066200 07.05.2018	Defer Date:15.01.2020

	Decision :Hard copy received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

114	**Case No.:142/1/83-ALC1/2019**	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00974/AM19/	RLA File :05/24/040/00023/AM19/	Lic.No/Date:0510406339 08.05.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 to issued awaited hard copy. The case is relisted on 15.1.2020.			

115	**Case No.:2/10/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00722/AM19/	RLA File :09/24/040/00070/AM19/	Lic.No/Date:0910066230 11.05.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TE(SK). the case is relisted on 15.1.2020.			

116	**Case No.:155/1/83-ALC1/2019**	Party Name:ORIENTAL TRIMEX LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00987/AM19/	RLA File :05/24/040/00519/AM18/	Lic.No/Date:0510406651 28.05.2018	Defer Date:
	Decision : The committee considered as per agenda & decided call a report under chapter 25 is AA in 4.07. Letter dt issued 3.9.2019 to concerned RA. Hence the case is rejected.			

117	Case No.:499/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01331/AM19/	RLA File :03/95/040/00136/AM19/	Lic.No/Date:0310821273 28.05.2018	Defer Date:15.01.2020
	Decision :D.L dt. 27.11.2019 issued to firm. The case is relisted on 15.1.2020.			

118	**Case No.:230/1/83-ALC1/2019**	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01062/AM19/	RLA File :07/24/040/00052/AM19/	Lic.No/Date:0710113391 05.06.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 issued for hard copy awaited from the firm. the case is relisted on 15.01.2020.			

119	**Case No.:148/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00980/AM19/	RLA File :08/24/040/00057/AM19/	Lic.No/Date:0810142761 06.06.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TA(DNM). the case is relisted on 15.1.2020.			

120	**Case No.:521/1/83-ALC1/2019**	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01353/AM19/	RLA File :04/24/040/00041/AM18/	Lic.No/Date:0410164392 07.06.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 issued to firm for hard copy. The case is relisted on 15.1.2020.			

121	**Case No.:29/5/83-ALC1/2018**	Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00299/AM19/	RLA File :02/24/040/00039/AM19/	Lic.No/Date:0210208489 08.06.2018	Defer Date:15.01.2020
	Decision :D/L dt. 13.1.2019 issued to firm for hard copy of application. The case relisted on 15.1.2020.			

122	**Case No.:58/7/83-ALC1/2018**	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00528/AM19/	RLA File :02/24/040/00034/AM19/	Lic.No/Date:0210208488 08.06.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm sent to TE(SK) . The case is relisted on `15.1.2020.			

123	**Case No.:65/8/83-ALC1/2018**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00613/AM19/	RLA File :09/24/040/00088/AM19/	Lic.No/Date:0910066320 11.06.2018	Defer Date:15.01.2020
	Decision :D/L dt. 28.11.2019 issued to firm. The case is relisted on 15.1.2020.			

124	**Case No.:45/5/83-ALC1/2018**	Party Name:VEDANTA LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00315/AM19/	RLA File :05/24/040/00184/AM19/	Lic.No/Date:0510406992 28.06.2018	Defer Date:15.01.2020
	Decision :D/L dt. 4.9.2019 issue to firm and reminder to issu by DPIIT. the case is relisted on 15.1.2020.			

125	**Case No.:231/1/83-ALC1/2019**	Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01063/AM19/	RLA File :07/24/040/00071/AM19/	Lic.No/Date:0710113504 28.06.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

126	**Case No.:99/6/83-ALC1/2018**	Party Name:ATUL LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00467/AM19/	RLA File :08/24/040/00083/AM19/	Lic.No/Date:0810142953 04.07.2018	Defer Date:15.01.2020
	Decision : Hard copy received from the firm file with TA(NL) DPIIT. The case is relisted on 15.1.2020.			

127	**Case No.:169/1/83-ALC1/2019**	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01001/AM19/	RLA File :08/24/040/00399/AM18/	Lic.No/Date:0810143010 10.07.2018	Defer Date:15.01.2020
	Decision :D/L dt. 27.11.2019 issued to firm. The case is relisted on 15.1.2020.			

128	**Case No.:34/6/83-ALC1/2018**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00402/AM19/	RLA File :03/95/040/00321/AM19/	Lic.No/Date:0310822467 20.07.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Item	Import Item	Qty.
Clomazone 500 GL EC	1 Litre	Versatic Acid	0.441Kg
		Hydroxylammonium Sulphate	0.3418 Kg
		O-Chloro Benzyl Chloride	0.3834 Kg
		Methylene Dichloride	0.1585Kg
		Methanol	0.1090Kg
		Atlox 3418	0.1117Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

129	**Case No.:176/1/83-ALC1/2019**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01008/AM19/	RLA File :08/24/040/00102/AM19/	Lic.No/Date:0810143062 20.07.2018	Defer Date:15.01.2020
	Decision :D/L for hard copy to be issued. The case is relisted on 15.1.2020.			

130	**Case No.:177/1/83-ALC1/2019**	Party Name:TRIBENI TECHNOCOM LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01009/AM19/	RLA File :52/24/040/00033/AM19/	Lic.No/Date:5210042709 23.07.2018	Defer Date:15.01.2020
	Decision : Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

131	**Case No.:194/1/83-ALC1/2019**	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01026/AM19/	RLA File :05/23/040/00187/AM19/	Lic.No/Date:0510407360 30.07.2018	Defer Date:15.01.2020
	Decision : Hard copy awaited from the firm. the case is relisted on 15.1.2020.			

132	**Case No.:29/7/83-ALC1/2018**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00499/AM19/	RLA File :03/94/040/00369/AM19/	Lic.No/Date:0310822810 02.08.2018	Defer Date:15.01.2020
	Decision :D/L dt. 27.11.2019 issued to firm. The case relisted on 15.1.2020			

133	**Case No.:27/7/83-ALC1/2018**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00497/AM19/	RLA File :03/94/040/00339/AM19/	Lic.No/Date:0310822846 03.08.2018	Defer Date:15.01.2020
	Decision :D/L dt. 31.12.2019 issued to firm hard copy received . The case is relisted on 15.1.2020.			

134	**Case No.:4/10/83-ALC1/2018**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00724/AM19/	RLA File :03/95/040/00388/AM19/	Lic.No/Date:0310822838 03.08.2018	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

135	**Case No.:524/1/83-ALC1/2019**	Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01356/AM19/	RLA File :04/24/040/00042/AM18/	Lic.No/Date:0410164562 03.08.2018	Defer Date:15.01.2020
	Decision : Hard copy awaited from the firm. The case is relisted on 15.1.2020			

136	**Case No.:65/9/83-ALC1/2018**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00702/AM19/	RLA File :03/95/040/00440/AM19/	Lic.No/Date:0310822958 09.08.2018	Defer Date:15.01.2020
	Decision : Hard copy received from the firm. The case is relisted on 15.1.2020.			

137	**Case No.:180/1/83-ALC1/2019**	Party Name:MEGHACHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01012/AM19/	RLA File :08/24/040/00088/AM19/	Lic.No/Date:0810143226 09.08.2018	Defer Date:15.01.2020
	Decision :Letter dt. 22.11.2019 issued to firm for Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

138	**Case No.:181/1/83-ALC1/2019**	Party Name:RISE CHEMICALS INTERNATIONAL	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01013/AM19/	RLA File :06/24/040/00024/AM19/	Lic.No/Date:0610038946 10.08.2018	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 31.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

139	**Case No.:206/1/83-ALC1/2019**	Party Name:RISE CHEMICALS INTERNATIONAL	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01038/AM19/	RLA File :06/24/040/00026/AM19/	Lic.No/Date:0610038951 16.08.2018	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 30.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

140	**Case No.:475/1/83-ALC1/2019**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01307/AM19/	RLA File :29/24/040/00001/AM19/	Lic.No/Date:2910025358 16.08.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

141	**Case No.:188/1/83-ALC1/2019**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01020/AM19/	RLA File :09/24/040/00213/AM19/	Lic.No/Date:0910066577 20.08.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

142	**Case No.:220/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01052/AM19/	RLA File :03/95/040/00629/AM18/	Lic.No/Date:0310823181 21.08.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. the case is relisted on 15.1.2020.			

143	**Case No.:22/8/83-ALC1/2018**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00570/AM19/	RLA File :03/94/040/00384/AM19/	Lic.No/Date:0310823267 24.08.2018	Defer Date:15.01.2020
	Decision :Hard copy receive from the firm file with TE(SK). The case is relisted on 15.1.2020			

144	**Case No.:64/9/83-ALC1/2018**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00701/AM19/	RLA File :03/95/040/00521/AM19/	Lic.No/Date:0310823260 24.08.2018	Defer Date:15.01.2020
	Decision :Reminer issued to firm. The case is relisted in 15.1.2020.			

145	**Case No.:212/1/83-ALC1/2019**	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01044/AM19/	RLA File :06/24/040/00028/AM19/	Lic.No/Date:0610038965 30.08.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

146	**Case No.:33/8/83-ALC1/2018**	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00581/AM19/	RLA File :08/24/040/00174/AM19/	Lic.No/Date:0810143378 31.08.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

147	**Case No.:34/8/83-ALC1/2018**	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00582/AM19/	RLA File :08/24/040/00175/AM19/	Lic.No/Date:0810143379 31.08.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. the case is relisted on 15.1.2020			

148	**Case No.:27/8/83-ALC1/2018**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00575/AM19/	RLA File :03/94/040/00385/AM19/	Lic.No/Date:0310823510 04.09.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. Hard copy received from the firm with TE(SK) The case is relisted on 15.1.2020.			

149	**Case No.:205/1/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**



HQ File :01/83/050/01037/AM19/	RLA File :08/24/040/00098/AM19/	Lic.No/Date:0810143427 07.09.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
ACID BLACK 234 (ACID BLACK NBH) (DYE CONTENT 80%)	1 Kg	ACETANILIDE	0.157Kg
		META PHENYLENE DIAMINE (MPD)	0.075Kg
		SODIUM NITRITE	0.155Kg
		PARA NITRO ANILINE	0.161Kg
		SODA ASH	0.394Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

150	**Case No.:207/1/83-ALC1/2019**	Party Name:VISION ADVANCE SPECIALITY CARBONS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01039/AM19/	RLA File :07/24/040/00114/AM19/	Lic.No/Date:0710113836 11.09.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm. The case is relisted on 15.1.2020.			

151	**Case No.:88/8/83-ALC1/2018**	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00636/AM19/	RLA File :06/24/040/00031/AM19/	Lic.No/Date:0610038977 14.09.2018	Defer Date:
	Decision : The committee considered as per agenda & decided call a report under chapter 25 is AA in 4.07. Letter dt issued 3.9.2019 to concerned RA. Hence the case is rejected.			

152	**Case No.:223/1/83-ALC1/2019**	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01055/AM19/	RLA File :03/95/040/00566/AM19/	Lic.No/Date:0310824015 26.09.2018	Defer Date:15.01.2020
	Decision :Hard copy received from the firm the file with DPIIT. The case relisted on 15.1.2020.			

153	**Case No.:210/1/83-ALC1/2019**	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01042/AM19/	RLA File :04/24/040/00140/AM19/	Lic.No/Date:0410164722 27.09.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

	Case No.:15/10/83-ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00735/AM19/	RLA File :03/95/040/00624/AM19/	Lic.No/Date:0310824114 01.10.2018	Defer Date:

154 **Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
SUNSET YELLOW	1 Kg	ANILINE	0.375Kg
		BETA NAPHTHOL	0.525Kg
		SODIUM NITRITE	0.184Kg
		SODA ASH	0.431Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:62/9/83-ALC1/2018	Party Name:DNS FINE CHEMICALS & LABORATORIES (P) LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00699/AM19/	RLA File :03/94/040/00524/AM19/	Lic.No/Date:0310824225 04.10.2018	Defer Date:

155 **Decision :** The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Period Acid (50% solution)	50000Kg	IODINE	13,950Kg
Periodic Acid crystal	10000Kg	IODINE	5,570Kg
Sodium Metaper iodate	40000Kg	IODINE	23,760Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:224/1/83-ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
156	HQ File :01/83/050/01056/AM19/	RLA File :03/94/040/00610/AM19/	Lic.No/Date:0310824224 04.10.2018	Defer Date:15.01.2020
	Decision : Hard copy awaited from the firm. the case is relisted on 15.1.2020.			

	Case No.:225/1/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
157	HQ File :01/83/050/01057/AM19/	RLA File :34/24/040/00207/AM19/	Lic.No/Date:3410044553 05.10.2018	Defer Date:15.01.2020
	Decision : Hard copy received and D/L dt. issued on 28.11.2019. The case is relisted on 15.1.2020.			

158	**Case No.:226/1/83-ALC1/2019**	Party Name:ARVIND LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01058/AM19/	RLA File :08/24/040/00069/AM19/	Lic.No/Date:0810143649 08.10.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

159	**Case No.:7/7/83-ALC1/2019**	Party Name:BHAVIN INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00421/AM20/	RLA File :03/94/040/00595/AM19/	Lic.No/Date:0310824289 08.10.2018	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

160	**Case No.:10/10/83-ALC1/2018**	Party Name:VEDANTA LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00730/AM19/	RLA File :05/24/040/00385/AM19/	Lic.No/Date:0510408054 10.10.2018	Defer Date:15.01.2020
	Decision :D/L dt. 4.9.2019 and reminder to issue by DPIIT. The case is relisted on 15.1.2020.			

161	**Case No.:229/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01061/AM19/	RLA File :08/24/040/00059/AM19/	Lic.No/Date:0810143668 10.10.2018	Defer Date:15.01.2020
	Decision :Letter Hard copy awaited from the firm. The case is relisted on 15.1.2020.			

162	**Case No.:241/1/83-ALC1/2019**	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01073/AM19/	RLA File :34/24/040/00210/AM19/	Lic.No/Date:3410044577 11.10.2018	Defer Date:15.01.2020
	Decision :D/L dt. 20.12.2019 to issued. the case is relisted on 15.1.2020.			

163	**Case No.:63/9/83-ALC1/2018**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00700/AM19/	RLA File :03/94/040/00646/AM19/	Lic.No/Date:0310824450 15.10.2018	Defer Date:
	Decision :The case was already approved in M/No. 28.2.2019 dt. 4.4.2019 . Hence the case is withdraw from the agenda..			

164	**Case No.:57/8/83-ALC1/2018**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00605/AM19/	RLA File :04/24/040/00151/AM19/	Lic.No/Date:0410164787 16.10.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. Hard copy received from the firm with TE(SK). The case is relisted on 15.1.2020.			

165	**Case No.:533/1/83-ALC1/2019**	Party Name:SVG INTERNATIONAL PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01365/AM19/	RLA File :09/24/040/00341/AM19/	Lic.No/Date:0910066755 16.10.2018	Defer Date:
	Decision : The committee considered as per agenda & decided call a report under chapter 25 is AA in 4.07. Letter/email dt. 9.4.2019 issued followed reminder dt. 28.10.2019 to concerned RA. Hence the case is rejected.			

166	**Case No.:13/10/83-ALC1/2018**	Party Name:MICAS ORGANICS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00733/AM19/	RLA File :03/95/040/00657/AM19/	Lic.No/Date:0310824509 17.10.2018	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 18.03.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

167	**Case No.:27/10/83-ALC1/2018**	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00747/AM19/	RLA File :03/95/040/00678/AM19/	Lic.No/Date:0310824492 17.10.2018	Defer Date:15.01.2020
	Decision :D/L dt. 20.12.2019 to issue reply received from the firm. The case is deferred relisted on 15.1.2020.			

168	**Case No.:233/1/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01065/AM19/	RLA File :03/95/040/00690/AM19/	Lic.No/Date:0310824490 17.10.2018	Defer Date:15.01.2020
	Decision :D/L dt. 27.12.2019 to issue for hard copy of application. The case is relisted on 15.1.2020.			

169	**Case No.:458/1/83-ALC1/2019**	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01290/AM19/	RLA File :24/24/040/00052/AM18/	Lic.No/Date:2410042542 18.10.2018	Defer Date:15.01.2020
	Decision :Hard copy awaited from the firm for application. The case is relisted on 15.1.2020			

170	**Case No.:510/1/83-ALC1/2019**	Party Name:MICAS ORGANICS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01342/AM19/	RLA File :03/95/040/00656/AM19/	Lic.No/Date:0310824541 18.10.2018	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 24.07.2019 followed by reminder dt. 16.10.2019. Hence the case is rejected.			

171	**Case No.:459/1/83-ALC1/2019**	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01291/AM19/	RLA File :24/24/040/00023/AM18/	Lic.No/Date:2410042546 24.10.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

172	**Case No.:83/9/83-ALC1/2018**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00720/AM19/	RLA File :03/94/040/00644/AM19/	Lic.No/Date:0310824669 25.10.2018	Defer Date:
	Decision :The advance authorisation already approved in its M/No. 11/83 dt. 28.2.2019 vide case sl. No. 121. Hence the case is withdraw from the agenda.			

173	**Case No.:532/1/83-ALC1/2019**	Party Name:VISHNU CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01364/AM19/	RLA File :09/24/040/00335/AM19/	Lic.No/Date:0910066779 26.10.2018	Defer Date:15.01.2020
	Decision :Earlier the file sent to TE(SK) now file with TE(NL) DPIIT will examine the case. The case is relisted on 15.1.2020.			

174	**Case No.:261/1/83-ALC1/2019**	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01093/AM19/	RLA File :07/24/040/00186/AM19/	Lic.No/Date:0710114065 30.10.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

175	**Case No.:476/1/83-ALC1/2019**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01308/AM19/	RLA File :29/24/040/00003/AM19/	Lic.No/Date:2910025370 30.10.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

176	**Case No.:243/1/83-ALC1/2019**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01075/AM19/	RLA File :09/24/040/00342/AM19/	Lic.No/Date:0910066797 01.11.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

177	**Case No.:6/7/83-ALC1/2019**	Party Name:VICTORY CHEMICALS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00420/AM20/	RLA File :03/95/040/00467/AM19/	Lic.No/Date:0310824867 01.11.2018	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm and file sent to DPIIT. The case is relisted on 15.1.2020.			

178	**Case No.:14/9/83-ALC1/2018**	Party Name:OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00651/AM19/	RLA File :04/24/040/00174/AM19/	Lic.No/Date:0410164855 05.11.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

179	**Case No.:17/9/83-ALC1/2018**	Party Name:ARCHIDPLY INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00654/AM19/	RLA File :05/23/040/00320/AM19/	Lic.No/Date:0510408369 06.11.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

180	**Case No.:246/1/83-ALC1/2019**	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01078/AM19/	RLA File :08/24/040/00242/AM19/	Lic.No/Date:0810143839 13.11.2018	Defer Date:15.01.2020
	Decision :Deferred the case for examine by TE(SK). The case is differed relisted on 15.01.2020.			

181	**Case No.:247/1/83-ALC1/2019**	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**

HQ File :01/83/050/01079/AM19/	RLA File :06/24/040/00041/AM19/	Lic.No/Date:0610039027 13.11.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
CYMOXANIL TECHNICAL	1Kg	CYANO ACETYL ETHYL UREA	0.916Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

182

Case No.:6/11/83-ALC1/2018	Party Name:KOKUYO CAMLIN LIMITED.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
HQ File :01/83/050/00778/AM19/	RLA File :03/94/040/00712/AM19/	Lic.No/Date:0310825035 14.11.2018	Defer Date:

Decision:. The committee considered the case as per agenda and decided to ratify the norms as under:-

Export items :- as per application : Quantity :- as per application

Import:- S. No. 1 to 8- Relevant size Net to Net
S. No. 9 – 9097.7Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

183

Case No.:248/1/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/01080/AM19/	RLA File :09/24/040/00365/AM19/	Lic.No/Date:0910066838 14.11.2018	Defer Date:15.01.2020

Decision : Hard copy of application received from the firm with DPIIT. The case is relisted on 15.1.2020.

184

Case No.:249/1/83-ALC1/2019	Party Name:MULLA ABDUL HUSSAIN SONS,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/01081/AM19/	RLA File :07/24/040/00169/AM19/	Lic.No/Date:0710114125 14.11.2018	Defer Date:15.01.2020

Decision : Hard copy of application awaited from the firm. the case is relisted on 15.1.2020.

185

Case No.:250/1/83-ALC1/2019	Party Name:JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/01082/AM19/	RLA File :08/24/040/00263/AM19/	Lic.No/Date:0810143895 15.11.2018	Defer Date:15.01.2020

Decision :D/L dt. issue on 20.12.2019. The case is deferred re listed on 15.1.2020.

	Case No.:460/1/83-ALC1/2019	Party Name:PARIKSHIT DECOR PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
186	HQ File :01/83/050/01292/AM19/	RLA File :24/24/040/00028/AM19/	Lic.No/Date:2410042569 16.11.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:5/11/83-ALC1/2018	Party Name: EXCEL CROP CARE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00777/AM19/	RLA File :03/94/040/00716/AM19/	Lic.No/Date:0310825112 19.11.2018	Defer Date:
187	**Decision :**			

Export Item	Qty	Import Item	Qty
Chloropyriphos Technical 94% Min	1Kg	Sodium Salt of Tri Chloro Pyridinol 85% Min.(NATCP)	0.662Kg
		Diethyl Thiophosphoryl Chloride (DETCL)	0.566Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:253/1/83-ALC1/2019	Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
188	HQ File :01/83/050/01085/AM19/	RLA File :04/24/040/00126/AM19/	Lic.No/Date:0410164911 26.11.2018	Defer Date:15.01.2020
	Decision : The case is deferred examine by DPIIT. The case is relisted on 15.1.2020.			

	Case No.:255/1/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01087/AM19/	RLA File :03/95/040/00669/AM19/	Lic.No/Date:0310825248 27.11.2018	Defer Date:
189	**Decision :** The committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:462/1/83-ALC1/2019	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
190	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

191	**Case No.:257/1/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

192	**Case No.:258/1/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

193	**Case No.:13/5/83-ALC1/2019**	Party Name:RAGHAV PRODUCTIVITY ENHANCERS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00311/AM20/	RLA File :13/24/040/00109/AM19/	Lic.No/Date:1310049136 30.11.2018	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.01.2020.			

194	**Case No.:21/10/83-ALC1/2018**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00741/AM19/	RLA File :03/95/040/00774/AM19/	Lic.No/Date:0310825359 03.12.2018	Defer Date:15.01.2020
	Decision : Letter dt. 31.12.2019 issued to firm for Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

195	**Case No.:38/11/83-ALC1/2018**	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00810/AM19/	RLA File :05/23/040/00332/AM19/	Lic.No/Date:0510408745 04.12.2018	Defer Date:15.01.2020
	Decision : The case is deferred examine by DPIIT. The case is relisted on 15.1.2020.			

196	**Case No.:24/10/83-ALC1/2018**	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00744/AM19/	RLA File :03/95/040/00914/AM19/	Lic.No/Date:0310825450 05.12.2018	Defer Date:15.01.2020
	Decision :D/L reminder to be issued from DPIIT. The case is differed relisted on 15.01.2020.			

197	**Case No.:263/1/83-ALC1/2019**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01095/AM19/	RLA File :09/24/040/00414/AM19/	Lic.No/Date:0910066939 05.12.2018	Defer Date:15.01.2020
	Decision : Reply received from the firm and sent to DPIIT. The case is relisted on 15.1.2020.			

198	**Case No.:264/1/83-ALC1/2019**	Party Name:ELITE LAMINATES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01096/AM19/	RLA File :09/24/040/00429/AM19/	Lic.No/Date:0910066941 05.12.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020			

199	**Case No.:265/1/83-ALC1/2019**	Party Name:HERBOCHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01097/AM19/	RLA File :06/24/040/00050/AM19/	Lic.No/Date:0610039048 05.12.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

200	**Case No.:11/11/83-ALC1/2018**	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00783/AM19/	RLA File :34/24/040/00265/AM19/	Lic.No/Date:3410044748 11.12.2018	Defer Date:15.01.2020
	Decision :D/L dt. 30.8.2019 reply received from the firm and sent to TE(SK). The case is relisted on 15.1.2020.			

201	**Case No.:267/1/83-ALC1/2019**	Party Name:PALA DECOR PVT. LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01099/AM19/	RLA File :05/24/040/00492/AM19/	Lic.No/Date:0510408879 12.12.2018	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 29.07.2019 followed by reminder dt. 16.10.2019. Hence the case is rejected.			

202	**Case No.:313/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01145/AM19/	RLA File :08/24/040/00177/AM19/	Lic.No/Date:0810144072 12.12.2018	Defer Date:15.01.2020
	Decision :D/L reminder to be issued from DPIIT. The case is differed relisted on 15.01.2020.			

203	**Case No.:270/1/83-ALC1/2019**	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01102/AM19/	RLA File :34/24/040/00396/AM18/	Lic.No/Date:3410044755 13.12.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

204	**Case No.:273/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01105/AM19/	RLA File :03/95/040/00865/AM19/	Lic.No/Date:0310825723 18.12.2018	Defer Date:15.01.2020
	Decision : Hard copy received file with TE(DNM). The case is deferred relisted on 15.1.2020.			

205	**Case No.:274/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01106/AM19/	RLA File :03/95/040/00742/AM19/	Lic.No/Date:0310825724 18.12.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Flonicamid (Flonicamid Technical)	1 Kg	Trifluoroacetyl Chloride	0.971Kg
		Ethyl Vinyl Ether	0.574Kg
		Methyl-3-Methoxyacrylate	0.835Kg
		Aminoacetonitrile Sulfate	0.534Kg
		N-Methyl-2-Pyrrolidone	0.155Kg
		Methylene Dichloride	0.532Kg
		Toluene	0.191Kg
		Sodium Methoxide 98%	0.441Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

206	**Case No.:349/1/83-ALC1/2019**	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01181/AM19/	RLA File :03/95/040/00880/AM19/	Lic.No/Date:0310825725 18.12.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Mancozeb Technical 85-88%	1 Kg	Ethylene Diamine	0.202Kg
		Sodium Ligno Sulphonate (Borresperse NA)	0.025Kg
		Hexamine Technical	0.019kg
		Manganese Sulphate Solution 29.5%	1.618kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

207	**Case No.:12/11/83-ALC1/2018**	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00784/AM19/	RLA File :34/24/040/00273/AM19/	Lic.No/Date:3410044773 19.12.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Import Item	Qty
COLOURING MATTERS:SOLVENT VIOLET 13 POWDER(C.I. No. 60725)	1 Kg	QUINIZARINE (96%) POWDER	0.900Kg
		PARA TOLUIDINE SOLID	0.465Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

208	**Case No.:9/11/83-ALC1/2018**	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00781/AM19/	RLA File :04/24/040/00209/AM19/	Lic.No/Date:0410165028 20.12.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred and relisted on 15.1.2020.			

209	**Case No.:277/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01109/AM19/	RLA File :08/24/040/00160/AM19/	Lic.No/Date:0810144117 20.12.2018	Defer Date:15.01.2020
	Decision :D/L reminder to be issued from DPIIT. The case is differed relisted on 15.01.2020.			

210	**Case No.:278/1/83-ALC1/2019**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810144118	Defer

	:01/83/050/01110/AM19/	:08/24/040/00285/AM19/	20.12.2018	Date:15.01.2020
	Decision :D/L reminder to be issued from DPIIT. The case is differed relisted on 15.01.2020.			

	Case No.:280/1/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
211	HQ File :01/83/050/01112/AM19/	RLA File :08/24/040/00275/AM19/	Lic.No/Date:0810144121 20.12.2018	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 issue to firm reply received from the firm but committee decided D/L again issue to firm on 28.11.2019 by TE(SK). The case is deferred relisted on 15.1.2020.			

	Case No.:281/1/83-ALC1/2019	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01113/AM19/	RLA File :09/24/040/00456/AM19/	Lic.No/Date:0910066984 20.12.2018	Defer Date:
212	**Decision** : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of C&PC vide their U.O. No.47011/174/2019-TSW/dated 4.11.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:284/1/83-ALC1/2019	Party Name:ARJUNA NATURAL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
213	HQ File :01/83/050/01116/AM19/	RLA File :10/24/040/00083/AM19/	Lic.No/Date:1010060089 21.12.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:464/1/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
214	HQ File :01/83/050/01296/AM19/	RLA File :24/24/040/00045/AM19/	Lic.No/Date:2410042607 21.12.2018	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020			

	Case No.:286/1/83-ALC1/2019	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
215	HQ File :01/83/050/01118/AM19/	RLA File :08/24/040/00312/AM19/	Lic.No/Date:0810144159 24.12.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on			

	15.1.2020

216	**Case No.:32/11/83-ALC1/2018**	Party Name:FOAMTECH ANTIFIRE COMPANY	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00804/AM19/	RLA File :05/23/040/00413/AM19/	Lic.No/Date:0510409107 27.12.2018	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020			

217	**Case No.:1/1/83-ALC1/2019**	Party Name:VINTY IMPEX PVT LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00833/AM19/	RLA File :05/24/040/00543/AM19/	Lic.No/Date:0510409093 27.12.2018	Defer Date:15.01.2020
	Decision :D/L reply dt. 19.8.2019 received from the firm and sent to DPIIT for comments. The case is deferred and relisted on 15.1.2020.			

218	**Case No.:287/1/83-ALC1/2019**	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01119/AM19/	RLA File :06/24/040/00055/AM19/	Lic.No/Date:0610039073 27.12.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty	Imports Item	Qty
CYMOXANIL TECHNICAL	1 Kg	CYANO ACETYL ETHYL UREA	0.916Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

219	**Case No.:290/1/83-ALC1/2019**	Party Name:CYTECH COATINGS PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01122/AM19/	RLA File :52/24/040/00074/AM19/	Lic.No/Date:5210042896 31.12.2018	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm and sent to DPIIT for comments. The case is deferred and relisted on 15.1.2020.			

220	**Case No.:291/1/83-ALC1/2019**	Party Name:KONKAN SPECIALITY POLYPRODUCTS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01123/AM19/	RLA File :07/24/040/00079/AM19/	Lic.No/Date:0710114347 31.12.2018	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms applied for as under:-

Export Item	Qty	Import Item	Qty
CALCIUM CARBONATE MASTERBATCH **Containing** (1) POLYPROPYLENE (PP)16% (2) COATED CALCIUM CARBONAT-0045 80% (3) POLYETHYLENE WAX 4%	1500MT	POLYPROPYLENE (PP)	247.200 MT
		COATED CALCIUM CARBONAT-0045	1236MT
		POLYETHYLENE WAX	61.800MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Comittee.

	Case No.:498/1/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
221	HQ File :01/83/050/01330/AM19/	RLA File :03/94/040/00810/AM19/	Lic.No/Date:0310826044 01.01.2019	Defer Date:
	Decision :Due to the Advance Authorisation already approved in its M/No. 1/83 held on 4.4.2019 vide case sl. No. 560. Hence the case is **withdraw** from the agenda.			

	Case No.:42/11/83-ALC1/2018	Party Name:SHREE LAMIPACK PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
222	HQ File :01/83/050/00814/AM19/	RLA File :05/24/040/00539/AM19/	Lic.No/Date:0510409148 02.01.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm and sent to TE(SK). The case is relisted on 15.1.2020.			

	Case No.:489/1/83-ALC1/2019	Party Name:HERANBA INDUSTRIES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
223	HQ File :01/83/050/01321/AM19/	RLA File :03/94/040/00732/AM19/	Lic.No/Date:0310826140 03.01.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:552/1/83-ALC1/2019	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
224	HQ File :01/83/050/01384/AM19/	RLA File :03/95/040/01012/AM19/	Lic.No/Date:0310826122 03.01.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for.			



	Case No.:295/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
225	HQ File :01/83/050/01127/AM19/	RLA File :03/94/040/00743/AM19/	Lic.No/Date:0310826195 07.01.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:298/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
226	HQ File :01/83/050/01130/AM19/	RLA File :34/24/040/00240/AM19/	Lic.No/Date:3410044795 07.01.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm and sent to DPIIT. The case is deferred relisted on 15.1.2020.			

	Case No.:21/11/83-ALC1/2018	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
227	HQ File :01/83/050/00793/AM19/	RLA File :06/24/040/00059/AM19/	Lic.No/Date:0610039084 08.01.2019	Defer Date:15.01.2020
	Decision :Letter dt. 31.12.2019 issue to firm for Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:299/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
228	HQ File :01/83/050/01131/AM19/	RLA File :08/24/040/00317/AM19/	Lic.No/Date:0810144265 08.01.2019	Defer Date:15.01.2020
	Decision :Letter dt. 31.12.2019 issued to firm for Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:301/1/83-ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
229	HQ File :01/83/050/01133/AM19/	RLA File :08/24/040/00286/AM19/	Lic.No/Date:0810144271 08.01.2019	Defer Date:15.01.2020
	Decision :Letter dt. 31.12.2019 issue to firm Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:16/11/83-ALC1/2018	Party Name:ASIM PRODUCTS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
230	HQ File :01/83/050/00788/AM19/	RLA File :08/24/040/00248/AM19/	Lic.No/Date:0810144284 10.01.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm and sent to DPIIT. The case is relisted on 15.1.2020.			

	Case No.:18/11/83-ALC1/2018	Party Name:ARVIND LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00790/AM19/	RLA File :08/24/040/00340/AM18/	Lic.No/Date:0810144296 11.01.2019	Defer Date:
231	**Decision :** The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT U.O No. P-47011/157/2019TSW dated 03.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:7/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
232	HQ File :01/83/050/00779/AM19/	RLA File :29/24/040/00006/AM19/	Lic.No/Date:2910025381 14.01.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 issued to firm and reminder to issue on 2.12.2019. The case is deferred and relisted on 15.1.2020.			

	Case No.:8/11/83-ALC1/2018	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
233	HQ File :01/83/050/00780/AM19/	RLA File :29/24/040/00007/AM19/	Lic.No/Date:2910025380 14.01.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 issued to firm and reminder to issue on 2.12.2019. The case is deferred and relisted on 15.1.2020			

	Case No.:306/1/83-ALC1/2019	Party Name:ACADIAN SEAPLANTS INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
234	HQ File :01/83/050/01138/AM19/	RLA File :03/94/040/00862/AM19/	Lic.No/Date:0310826364 14.01.2019	Defer Date:15.01.2020
	Decision :D/L dt. 27.11.2019 issued to firm. The case is relisted on 15.1.2020.			

	Case No.:316/1/83-ALC1/2019	Party Name:KOKUYO CAMLIN LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
235	HQ File :01/83/050/01148/AM19/	RLA File :03/94/040/00908/AM19/	Lic.No/Date:0310826493 21.01.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L/email dt. 2.9.2019 by DPIIT followed by reminder dt,16.10.2019. Hence the case is rejected.			



	Case No.:321/1/83-ALC1/2019	Party Name:UPL LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01153/AM19/	RLA File :03/95/040/01037/AM19/	Lic.No/Date:0310826602 24.01.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

236

Export Item	Qty	Import Item	Qty.
Mancozeb 75% WDG/DF (Fungicide)	1 Kg	Ethylene Diamine	0.179Kg
		Sodium Ligno Sulphonate (Borresperse NA)	0.060Kg
		Hexamine Technical	0.017Kg
		Manganese Sulphate Solution 29.5%	1.452Kg
		-------	----------
		--------	----------

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

237	**Case No.:59/11/83-ALC1/2018**	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00831/AM19/	RLA File :08/24/040/00332/AM19/	Lic.No/Date:0810144385 25.01.2019	Defer Date:15.01.2020
	Decision :D/L dt. 28.11.2019 issued to firm by TE(DNM). the case is deferred relisted on 15.1.2020.			

	Case No.:326/1/83-ALC1/2019	Party Name:JAICO ENTERPRISE LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
238	HQ File :01/83/050/01158/AM19/	RLA File :03/94/040/00918/AM19/	Lic.No/Date:0310826622 25.01.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 04.09.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

	Case No.:329/1/83-ALC1/2019	Party Name:AIRO LAM LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
239	HQ File :01/83/050/01161/AM19/	RLA File :08/24/040/00171/AM19/	Lic.No/Date:0810144409 28.01.2019	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm. The case relisted on 15.1.2020.			

	Case No.:56/11/83-ALC1/2018	Party Name:PROEC ENERGY LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
240	HQ File :01/83/050/00828/AM19/	RLA File :05/24/040/00624/AM19/	Lic.No/Date:0510409547 31.01.2019	Defer Date:15.01.2020
	Decision : The case deferred and examine by DPIIT. The case is differed relisted on 15.01.2020.			

241	**Case No.:338/1/83-ALC1/2019**	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01170/AM19/	RLA File :34/24/040/00326/AM19/	Lic.No/Date:3410044863 05.02.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 04.09.2019 followed by reminder dt. 16.10.2019. Hence the case is rejected.			

242	**Case No.:339/1/83-ALC1/2019**	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01171/AM19/	RLA File :08/24/040/00287/AM19/	Lic.No/Date:0810144483 05.02.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

243	**Case No.:468/1/83-ALC1/2019**	Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01300/AM19/	RLA File :50/24/040/00028/AM19/	Lic.No/Date:5010002506 05.02.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

244	**Case No.:346/1/83-ALC1/2019**	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01178/AM19/	RLA File :03/94/040/00866/AM19/	Lic.No/Date:0310826850 06.02.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 02.09.2019 followed by reminder dt. 16.10.2019. Hence the case is rejected.			

245	**Case No.:347/1/83-ALC1/2019**	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01179/AM19/	RLA File :03/94/040/00867/AM19/	Lic.No/Date:0310826851 06.02.2019	Defer Date:15.01.2020
	Decision :D/L dt. 1.10.2019 issued to firm and **again** D/L dt. 16.10.2019 issued. The case is deferred and relisted on 15.1.2020			

246	**Case No.:350/1/83-ALC1/2019**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310826876	Defer

	:01/83/050/01182/AM19/	:03/95/040/01155/AM19/	06.02.2019	Date:15.01.2020
	Decision :Reply received from the firm sent to TE(SK). The case is differed relisted on 15.01.2020.			

247	**Case No.:351/1/83-ALC1/2019**	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01183/AM19/	RLA File :22/24/040/00083/AM19/	Lic.No/Date:2210016079 06.02.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

248	**Case No.:352/1/83-ALC1/2019**	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01184/AM19/	RLA File :22/24/040/00082/AM19/	Lic.No/Date:2210016080 06.02.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

249	**Case No.:357/1/83-ALC1/2019**	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01189/AM19/	RLA File :03/95/040/01169/AM19/	Lic.No/Date:0310826936 08.02.2019	Defer Date:15.01.2020
	Decision :D/L dt. 16.10.2019 issue and reminder/**again** to issued on 2.12.2019. The case is deferred relisted on 15.1.2020.			

250	**Case No.:359/1/83-ALC1/2019**	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01191/AM19/	RLA File :03/95/040/01164/AM19/	Lic.No/Date:0310826965 11.02.2019	Defer Date:15.01.2020
	Decision : D/L dt. 16.10.2019 issued and **again** D/L to issued on 2.12.2019. The case is deferred relisted on 15.1.2020.			

251	**Case No.:364/1/83-ALC1/2019**	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01196/AM19/	RLA File :08/24/040/00384/AM19/	Lic.No/Date:0810144578 12.02.2019	Defer Date:15.01.2020
	Decision :File sent to DPIIT. The case is deferred relisted on 15.1.2020			

252	**Case No.:366/1/83-ALC1/2019**	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01198/AM19/	RLA File :08/24/040/00362/AM19/	Lic.No/Date:0810144584 12.02.2019	Defer Date:15.01.2020

	Decision :Hard copy of application received from the firm file sent to DPIIT. The case is deferred relisted on 15.1.2020.

253	**Case No.:471/1/83-ALC1/2019**	Party Name:GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01303/AM19/	RLA File :50/24/040/00030/AM19/	Lic.No/Date:5010002508 13.02.2019	Defer Date:15.01.2020
	Decision :D/L dt. 20.12.2019 issued. The case is deferred relisted on 15.1.2020.			

254	**Case No.:369/1/83-ALC1/2019**	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01201/AM19/	RLA File :34/24/040/00345/AM19/	Lic.No/Date:3410044900 14.02.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
COLOURING MATTERS:SOLVENT BLUE 104 POWDER (C.I. No. 61568)	1 Kg	QUINIZARINE 96% POWDER	0.651Kg
		2,4,6, TRI METHYL ANILINE/MESIDINE LIQUID	0.738Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

255	**Case No.:372/1/83-ALC1/2019**	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01204/AM19/	RLA File :03/95/040/01187/AM19/	Lic.No/Date:0310827090 15.02.2019	Defer Date:15.01.2020
	Decision :Earlier file sent to TE(DNM) now file sent to DPIIT. The case is deferred relisted on 15.1.2020.			

256	**Case No.:377/1/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01209/AM19/	RLA File :03/95/040/01211/AM19/	Lic.No/Date:0310827131 19.02.2019	Defer Date:15.01.2020
	Decision :Hard copy received from the firm file sent to TE(SK). The case is deferred relisted on 15.1.2020.			

257	**Case No.:92/3/83-ALC1/2019**	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File	RLA File	Lic.No/Date:0310827109	Defer Date:

	:01/83/050/00211/AM20/	:03/94/040/00961/AM19/	19.02.2019	
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 5.8.2019 followed by reminder dt,16.10.2019. Hence the case is rejected.			

258	**Case No.:550/1/83-ALC1/2019**	Party Name:GEREME INDIA LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01382/AM19/	RLA File :05/23/040/00510/AM19/	Lic.No/Date:0510409725 21.02.2019	Defer Date:15.01.2020
	Decision :D/L issued by DPIIT and reminder to be issued by DPIIT. The case is deferred relisted on 15.1.2020.			

259	**Case No.:388/1/83-ALC1/2019**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01220/AM19/	RLA File :09/24/040/00576/AM19/	Lic.No/Date:0910067208 22.02.2019	Defer Date:15.01.2020
	Decision : Hard copy awaited from the firm. The case is deferred relisted on 15.1.2020			

260	**Case No.:480/1/83-ALC1/2019**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01312/AM19/	RLA File :03/94/040/01004/AM19/	Lic.No/Date:0310827297 26.02.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Mancozeb 85% Technical.	1 Kg	CARBON DISULPHIDE CS2	0.486Kg
		SODIUM LIGNOSULPHONATE	0.03729Kg
		ETHYLENE DIAMINE(EDA)	0.1826Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

261	**Case No.:481/1/83-ALC1/2019**	Party Name:GRINDWELL NORTON LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01313/AM19/	RLA File :03/94/040/00991/AM19/	Lic.No/Date:0310827299 26.02.2019	Defer Date:15.01.2020
	Decision :D/L dt. issue on 30.10.2019 followed reminder dt. 2.12.2019 issued to firm. The case is deferred relisted on 15.1.2020.			

262	**Case No.:482/1/83-ALC1/2019**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310827317	Defer

	:01/83/050/01314/AM19/	:03/94/040/00897/AM19/	26.02.2019	Date:15.01.2020
	Decision :Deferred the case examine by DPIIT. The case is deferred relisted on 15.1.2020.			

263	**Case No.:485/1/83-ALC1/2019**	Party Name: GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01317/AM19/	RLA File :03/94/040/00896/AM19/	Lic.No/Date:0310827320 26.02.2019	Defer Date:15.01.2020
	Decision: Deferred the case examine by DPIIT. The case is relisted on 15.1.2020.			

264	**Case No.:556/1/83-ALC1/2019**	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01388/AM19/	RLA File :05/24/040/00685/AM19/	Lic.No/Date:0510409861 06.03.2019	Defer Date:15.01.2020
	Decision :Deferred the case examine by DPIIT. The case is relisted on 15.1.2020.			

265	**Case No.:561/1/83-ALC1/2019**	Party Name:ALFA INDUSTRIES,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01393/AM19/	RLA File :08/24/040/00424/AM19/	Lic.No/Date:0810144750 08.03.2019	Defer Date:15.01.2020
	Decision : D/L dt. issued on 28.11.2019. The case is deferred relisted on 15.1.2020.			

266	**Case No.:563/1/83-ALC1/2019**	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01395/AM19/	RLA File :03/94/040/01027/AM19/	Lic.No/Date:0310827601 11.03.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 20.08.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

267	**Case No.:564/1/83-ALC1/2019**	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/01396/AM19/	RLA File :03/95/040/00736/AM18/	Lic.No/Date:0310827613 12.03.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 31.7.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

268	**Case No.:565/1/83-ALC1/2019**	Party Name:GSC, GLASS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510409912	Defer

	:01/83/050/01397/AM19/	:05/23/040/00531/AM19/	12.03.2019	Date:15.01.2020
	Decision :Awaited hard copy of application. The case is deferred relisted on 15.1.2020.			

	Case No.:571/1/83-ALC1/2019	Party Name:SAMRAT PHARMACHEM LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
269	HQ File :01/83/050/01403/AM19/	RLA File :03/95/040/01308/AM19/	Lic.No/Date:0310827709 14.03.2019	Defer Date:15.01.2020
	Decision :Awaited hard copy of application from the firm. The case is deferred from the firm relisted on 15.1.2020.			

	Case No.:81/2/83-ALC1/2019	Party Name:ORIENTAL TRIMEX LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
270	HQ File :01/83/050/01418/AM19/	RLA File :05/24/040/00245/AM19/	Lic.No/Date:0510410019 25.03.2019	Defer Date:
	Decision : The committee considered as per agenda & decided call a report under chapter 25 is AA in 4.07. Letter dt issued 3.9.2019 to concerned RA. Hence the case is rejected.			

	Case No.:82/2/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
271	HQ File :01/83/050/01419/AM19/	RLA File :03/95/040/01365/AM19/	Lic.No/Date:0310827878 25.03.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. by DPIIT followed by reminder dt,16.10.2019. Hence the case is rejected.			

	Case No.:90/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
272	HQ File :01/83/050/01427/AM19/	RLA File :08/24/040/00433/AM19/	Lic.No/Date:0810144836 27.03.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

	Case No.:91/2/83-ALC1/2019	Party Name:PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
273	HQ File :01/83/050/01428/AM19/	RLA File :08/24/040/00434/AM19/	Lic.No/Date:0810144849 27.03.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:93/2/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
274	HQ File :01/83/050/01430/AM19/	RLA File :03/95/040/01331/AM19/	Lic.No/Date:0310827955 27.03.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 and followed reminder dt, 2.12.2019 issued to firm. The case is deferred relisted on 15.1.2020.			

	Case No.:94/2/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
275	HQ File :01/83/050/01431/AM19/	RLA File :03/94/040/01096/AM19/	Lic.No/Date:0310827959 27.03.2019	Defer Date:15.01.2020
	Decision : D/L dt. 20.12.2019 to issued to firm required a copy of CIB registration etc. . The case is deferred relisted on 15.1.2020.			

	Case No.:95/2/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/01432/AM19/	RLA File :05/23/040/00577/AM19/	Lic.No/Date:0510410073 28.03.2019	Defer Date:

276 **Decision** : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
PRETILACHLOR 50% EC	1 Kg	N-PROPOXYETHYL-2,6-DIETHYLANILINE 98.5% (PEDA 98.5%)	0.40Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:98/2/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
277	HQ File :01/83/050/01435/AM19/	RLA File :08/24/040/00435/AM19/	Lic.No/Date:0810144867 28.03.2019	Defer Date:15.01.2020
	Decision :D/L dt. 28.11.2019 issued to firm. The case is deferred from the firm relisted on 15.1.2020.			

	Case No.:99/2/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
278	HQ File :01/83/050/01436/AM19/	RLA File :35/24/040/00041/AM19/	Lic.No/Date:3510045515 28.03.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 23.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			



279	**Case No.:105/2/83-ALC1/2019**	Party Name:DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/01442/AM19/	RLA File :31/83/040/00191/AM19/	Lic.No/Date:3110067354 28.03.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

280	**Case No.:5/2/83-ALC1/2019**	Party Name:TOJO VIKAS INTERNATIONAL PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00005/AM20/	RLA File :05/24/040/00753/AM19/	Lic.No/Date:0510410116 01.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 and reminder dt. 30.10.2019 issued . The case is deferred relisted on 15.1.2020.			

281	**Case No.:6/2/83-ALC1/2019**	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00006/AM20/	RLA File :31/83/040/00095/AM19/	Lic.No/Date:3110067360 01.04.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 23.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

282	**Case No.:7/2/83-ALC1/2019**	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00007/AM20/	RLA File :31/83/040/00106/AM19/	Lic.No/Date:3110067361 01.04.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 23.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

283	**Case No.:8/2/83-ALC1/2019**	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00008/AM20/	RLA File :03/94/040/01039/AM19/	Lic.No/Date:0310828073 02.04.2019	Defer Date:15.01.2020
	Decision :Again D/L dt. 27.11.2019 issued to firm . The case is deferred relisted on 15.1.2020.			

284	**Case No.:11/2/83-ALC1/2019**	Party Name:GLOBAL CALCIUM PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00011/AM20/	RLA File :07/24/040/00311/AM19/	Lic.No/Date:0710114739 02.04.2019	Defer Date:15.01.2020

	Decision :Hard copy of application awaited from the firm. The case is deffered relisted on 15.1.2020.			

	Case No.:20/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
285	HQ File :01/83/050/00020/AM20/	RLA File :03/94/040/01145/AM19/	Lic.No/Date:0310828099 02.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 and reminder dt. 2.12.2019 issued. The case is deferred relisted on 15.1.2020.			

	Case No.:16/2/83-ALC1/2019	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
286	HQ File :01/83/050/00016/AM20/	RLA File :03/94/040/00975/AM19/	Lic.No/Date:0310828125 03.04.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:18/2/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
287	HQ File :01/83/050/00018/AM20/	RLA File :03/94/040/01135/AM19/	Lic.No/Date:0310828143 03.04.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:19/2/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
288	HQ File :01/83/050/00019/AM20/	RLA File :03/94/040/01144/AM19/	Lic.No/Date:0310828123 03.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 issue to firm and reminder dt. 2.12.2019 to issued. The case is relisted on 15.1.2020.			

	Case No.:22/2/83-ALC1/2019	Party Name:SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
289	HQ File :01/83/050/00022/AM20/	RLA File :34/24/040/00304/AM19/	Lic.No/Date:3410045026 04.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 reply received from the firm and sent to TE(SK). The case is deferred relisted on 15.1.2020.			

290	**Case No.:9/2/83-ALC1/2019**	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**

HQ File :01/83/050/00009/AM20/	RLA File :08/24/040/00447/AM19/	Lic.No/Date:0810144924 05.04.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under.

Export Item	Qty	Import Item	Qty
CHLORPYRIPHOS METHYL TECHNICAL	100000 Kg	NaTCP (SODIUM 3,5,6-TRICHLORO-2-PYRIDINOL)	87300Kg
		DMTCL (O,O-DIMETHYL PHOSPHOROCHLORIDOTHIOATE)	60000Kg
		ISOPROPYL ALCOHOL	34500Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

291	**Case No.:25/2/83-ALC1/2019**	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00025/AM20/	RLA File :09/24/040/00618/AM19/	Lic.No/Date:0910067378 08.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 20.12.2019 issued to firm. The case is relisted on 15.1.2020.			

292	**Case No.:26/2/83-ALC1/2019**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00026/AM20/	RLA File :03/95/040/00022/AM20/	Lic.No/Date:0310828241 09.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 1.10.2019 issued to firm and reminder to be issued. The case is deferred relisted on 15.1.2020.			

293	**Case No.:27/2/83-ALC1/2019**	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00027/AM20/	RLA File :31/83/040/00030/AM19/	Lic.No/Date:3110067377 10.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 31.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

294	**Case No.:28/2/83-ALC1/2019**	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00028/AM20/	RLA File :31/83/040/00103/AM18/	Lic.No/Date:3110067378 10.04.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 31.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

295	**Case No.:29/2/83-ALC1/2019**	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00029/AM20/	RLA File :08/24/040/00012/AM20/	Lic.No/Date:0810144990 11.04.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is deferred relisted on 15.1.2020.			

296	**Case No.:31/2/83-ALC1/2019**	Party Name:COLOR MAX,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00031/AM20/	RLA File :32/24/040/00064/AM19/	Lic.No/Date:3210078915 12.04.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under.

Export Item	Qty	Import Item	Qty
Acranil Blue MF-G	1Kg	BROMAMINIC ACID 95%	0.561Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

297	**Case No.:41/2/83-ALC1/2019**	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00041/AM20/	RLA File :03/95/040/01336/AM19/	Lic.No/Date:0310828341 15.04.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
TARTRAZINE	1 Kg	ANILINE	0.508Kg
		DIMETHYL ACETYL SUCCINATE	0.426Kg
		SODA ASH	0.57Kg
		SODIUM NITRITE	0.315Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

298	**Case No.:39/2/83-ALC1/2019**	Party Name:RALLIS INDIA LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :083/050/00039/AM20/	RLA File :03/95/040/01242/AM19/	Lic.No/Date:0310828386 16.04.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Metconazole Technical 94% Min.	1 Kg	Dimethyl Sulfoxide(DMSO	0.983Kg
		Trimethyl Ortho Formate (TMOF)	0.019Kg
		N-Methyl 2-Pyrollidone (NMP)	0.7194Kg
		Ethyl Cyclohexane (ECH)	0.144Kg
		Methanol (MeOH)	0.027Kg
		Toluene	0.671Kg
		Sodium Methoxide Solution 28% Min.	2.238Kg
		Hydrazine Hydrate 80%	0.385Kg
		Para Chloro Benzyl Chloride (PCBC)	0.939Kg
		Dimethyl Formamide	0.045Kg
		Bromine (Liquid Bromine)	1.707Kg
		Sodium Hydride 60% (NaH)	0.246Kg
		Dimethyl Adipate (DMA)	1.096Kg
		Sodium Tertiary Butoxide	0.271Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

299	**Case No.:40/2/83-ALC1/2019**	Party Name:VASUDHA CHEMICALS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00040/AM20/	RLA File :03/95/040/00010/AM20/	Lic.No/Date:0310828394 16.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 and reminder dt. 2.12.2019 to issued . The case is deferred relisted on 15.1.2020.			

300	**Case No.:43/2/83-ALC1/2019**	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00043/AM20/	RLA File :03/94/040/01105/AM19/	Lic.No/Date:0310828439 22.04.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

301	**Case No.:58/2/83-ALC1/2019**	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00058/AM20/	RLA File :03/95/040/00080/AM20/	Lic.No/Date:0310828553 24.04.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm and sent to TE(SK). The case is deferred relisted on 15.1.2020.			

302	**Case No.:60/2/83-ALC1/2019**	Party Name:INTERNATIONAL TRADERS.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00060/AM20/	RLA File :03/94/040/00032/AM20/	Lic.No/Date:0310828564 24.04.2019	Defer Date:15.01.2020
	Decision :D/L and reminder issued by DPIIT. The case is deferred relisted on 15.1.2020.			

303	**Case No.:61/2/83-ALC1/2019**	Party Name:EVONIK CATALYSTS INDIA PRIVATE LIMITED.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00061/AM20/	RLA File :03/94/040/01113/AM19/	Lic.No/Date:0310828588 25.04.2019	Defer Date:
	Decision :			

304	**Case No.:62/2/83-ALC1/2019**	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00062/AM20/	RLA File :03/95/040/00082/AM20/	Lic.No/Date:0310828601 25.04.2019	Defer Date:15.01.2020
	Decision :D/L reply received from the firm and sent to TE(SK). The case is deferred relisted on 15.1.2020.			

305	**Case No.:54/4/83-ALC1/2019**	Party Name:NOCIL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00291/AM20/	RLA File :03/95/040/00044/AM20/	Lic.No/Date:0310828590 25.04.2019	Defer Date:15.01.2020
	Decision :D/L dt. 28.10.2019 issued to firm and reminder dt. 2.12.2019 issued . The case is differed relisted on 15.1.2020.			

306	**Case No.:63/2/83-ALC1/2019**	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00063/AM20/	RLA File :32/24/040/00006/AM20/	Lic.No/Date:3210078930 26.04.2019	Defer Date:15.01.2020
	Decision : Deferred the case want comments form M/Steel. The case is deferred relisted on 15.1.2020.			

307	**Case No.:64/2/83-ALC1/2019**	Party Name:SYNDICATE EXPORTS P.LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00064/AM20/	RLA File :32/24/040/00005/AM20/	Lic.No/Date:3210078931 26.04.2019	Defer Date:15.01.2020
	Decision : Deferred the case want comments form M/Steel. The case is deferred relisted on 15.1.2020.			

308	**Case No.:51/4/83-ALC1/2019**	Party Name:NOCIL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00288/AM20/	RLA File :03/95/040/00045/AM20/	Lic.No/Date:0310828626 26.04.2019	Defer Date:15.01.2020
	Decision :Hard copy received from the firm and sent to TE(SK). The case is deferred relisted on 15.1.2020.			

309	**Case No.:69/2/83-ALC1/2019**	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00069/AM20/	RLA File :31/83/040/00069/AM17/	Lic.No/Date:3110067400 29.04.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 31.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

310	**Case No.:70/2/83-ALC1/2019**	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00070/AM20/	RLA File :31/83/040/00126/AM17/	Lic.No/Date:3110067401 29.04.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L/email issue by DPPIIT & followed by reminder dt. 16.10.2019. Hence the case is rejected.			

311	**Case No.:71/2/83-ALC1/2019**	Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00071/AM20/	RLA File :50/24/040/00035/AM19/	Lic.No/Date:5010002521 29.04.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

312	**Case No.:77/2/83-ALC1/2019**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00077/AM20/	RLA File :05/23/040/00047/AM20/	Lic.No/Date:0510410428 30.04.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT vide their U.O. No.47011/317/2019-TSW dated 13.11.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:74/2/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00074/AM20/	RLA File :03/94/040/00035/AM20/	Lic.No/Date:0310828701 01.05.2019	Defer Date:
313	**Decision :**			

Export Item	Qty	Import item	Qty
QUARTERNARY POLYAMINE - 42% ACTIVE (CRISTOL SHALESTAB ACE)	1KG	EPICHLOROHYDRIN	0.282KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:79/2/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
314	HQ File :01/83/050/00079/AM20/	RLA File :31/83/040/00014/AM20/	Lic.No/Date:3110067405 02.05.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 20.07.2019 followed by reminder dt. 15.10.2019. Hence the case is rejected.			

	Case No.:114/2/83-ALC1/2019	Party Name:APL METALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
315	HQ File :01/83/050/00087/AM20/	RLA File :02/24/040/00010/AM20/	Lic.No/Date:0210209152 06.05.2019	Defer Date:15.01.2020
	Decision :D/L dt. 28.11.2019 to issued. The case is deferred relisted on 15.1.2020.			

	Case No.:119/2/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
316	HQ File :01/83/050/00092/AM20/	RLA File :03/95/040/01159/AM19/	Lic.No/Date:0310828806 07.05.2019	Defer Date:15.01.2020
	Decision :D/L dt. and reminder to be issued by DPIIT. The case is deferred relisted on 15.1.2020.			

	Case No.:107/2/83-ALC1/2019	Party Name: MADHU HYDROCOLLOIDS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
317	HQ File :01/83/050/00080/AM20/	RLA File :08/24/040/00047/AM20/	Lic.No/Date:0810145206 08.05.2019	Defer Date:15.01.2020
	Decision : Letter to be issued for Hard copy of application from the firm. The case is differed relisted on 15.1.2020.			

318	**Case No.:117/2/83-ALC1/2019**	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**

	HQ File :01/83/050/00090/AM20/	RLA File :09/24/040/00050/AM20/	Lic.No/Date:0910067454 08.05.2019	Defer Date:15.01.2020
	Decision : Letter to be issued for Hard copy of application from the firm. The case is differed relisted on 15.1.2020.			

319	**Case No.:123/2/83-ALC1/2019**	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00096/AM20/	RLA File :05/23/040/00034/AM20/	Lic.No/Date:0510410527 08.05.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

320	**Case No.:136/2/83-ALC1/2019**	Party Name:LUBRIKOTE SPECIALITIES PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00109/AM20/	RLA File :03/95/040/00124/AM20/	Lic.No/Date:0310828999 14.05.2019	Defer Date:15.01.2020
	Decision :D/L dt. 31.7.2019 reply received from the firm and sent to DPIIT. The case is differed relisted on 15.1.2020.			

321	**Case No.:138/2/83-ALC1/2019**	Party Name:CUPRO TUBES ENTERPRISES PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00111/AM20/	RLA File :03/94/040/00110/AM20/	Lic.No/Date:0310829018 14.05.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 31.7.2019 followed by reminder dt, 16.10.2019.. Hence the case is rejected.			

322	**Case No.:139/2/83-ALC1/2019**	Party Name:INDIA GLYCOLS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00112/AM20/	RLA File :05/23/040/00066/AM20/	Lic.No/Date:0510410588 14.05.2019	Defer Date:15.01.2020
	Decision : File sent to TE(SK) now file sent to TE(SK) for comments. The case is differed relisted on 15.1.2020.			

323	**Case No.:140/2/83-ALC1/2019**	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00113/AM20/	RLA File :05/23/040/00060/AM20/	Lic.No/Date:0510410574 14.05.2019	Defer Date:



Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
PARAQUAT 20% SL	1 Litre	PARAQUAT TECH 42%	0.661Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

324	**Case No.:135/2/83-ALC1/2019**	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00108/AM20/	RLA File :35/24/040/00006/AM20/	Lic.No/Date:3510045538 15.05.2019	Defer Date:15.01.2020
	Decision :D/L dt. 16.10.2019 reply received from the firm and sent to DPIIT. The case is differed relisted on 15.1.2020.			

325	**Case No.:142/2/83-ALC1/2019**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00115/AM20/	RLA File :31/83/040/00024/AM20/	Lic.No/Date:3110067420 16.05.2019	Defer Date:15.01.2020
	Decision :D/L dt. 20.12.2019 issued to firm. The case is differed relisted on 15.1.2020.			

326	**Case No.:143/2/83-ALC1/2019**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00116/AM20/	RLA File :31/83/040/00023/AM20/	Lic.No/Date:3110067421 16.05.2019	Defer Date:

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
PIGMENT ORANGE 36 (C.I.No 11780)	1 Kg	5 ACETO ACETYL AMINO BENZIMIDAZOLONE (5AABI	0.752Kg
		SODIUM NITRITE	0.257Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

327	**Case No.:1/3/83-ALC1/2019**	Party Name:ATUL LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00120/AM20/	RLA File :08/24/040/00048/AM20/	Lic.No/Date:0810145311 21.05.2019	Defer Date:15.01.2020
	Decision :D/L issued by DPIIT and reminder to be issue. The case is differed relisted on 15.1.2020.			



328	**Case No.:5/3/83-ALC1/2019**	Party Name:ALFA INDUSTRIES,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00124/AM20/	RLA File :08/24/040/00064/AM20/	Lic.No/Date:0810145344 23.05.2019	Defer Date:15.01.2020
	Decision : Reply of D/L dt. 28.11.2019 received from the firm file sent to TE(DNM). The case is differed relisted on 15.1.2020.			

329	**Case No.:7/3/83-ALC1/2019**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00126/AM20/	RLA File :08/24/040/00408/AM19/	Lic.No/Date:0810145347 23.05.2019	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 31.07.2019 followed by reminder dt, 16.10.2019. Hence the case is rejected.			

330	**Case No.:17/3/83-ALC1/2019**	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00136/AM20/	RLA File :05/24/040/00098/AM20/	Lic.No/Date:0510410690 24.05.2019	Defer Date:15.01.2020
	Decision : Deferred the case reply received from the firm File with DPIIT. The case is differed relisted on 15.1.2020.			

331	**Case No.:21/3/83-ALC1/2019**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00140/AM20/	RLA File :05/24/040/00092/AM20/	Lic.No/Date:0510410752 28.05.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

332	**Case No.:27/3/83-ALC1/2019**	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00146/AM20/	RLA File :02/24/040/00150/AM19/	Lic.No/Date:0210209197 28.05.2019	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm sent to TE(DNM). The case is differed relisted on 15.1.2020.			

333	**Case No.:28/3/83-ALC1/2019**	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00147/AM20/	RLA File :02/24/040/00165/AM19/	Lic.No/Date:0210209198 28.05.2019	Defer Date:15.01.2020
	Decision :D.L dt. 19.8.2019 issue and reminder dt. 20.12.2019 to issued. The case is differed relisted on 15.1.2020.			

334	**Case No.:29/3/83-ALC1/2019**	Party Name:NOVEL TISSUES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00148/AM20/	RLA File :07/24/040/00010/AM20/	Lic.No/Date:0710114972 28.05.2019	Defer Date:15.01.2020
	Decision :D/L to be taken from DPIIT. The case is differed relisted on 15.1.2020.			

335	**Case No.:24/3/83-ALC1/2019**	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00143/AM20/	RLA File :31/83/040/00036/AM20/	Lic.No/Date:3110067431 29.05.2019	Defer Date:15.01.2020
	Decision :D/L copy taken from DPIIT. The case is differed relisted on 15.1.2020.			

336	**Case No.:25/3/83-ALC1/2019**	Party Name:PYROTEK INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00144/AM20/	RLA File :31/83/040/00037/AM20/	Lic.No/Date:3110067432 29.05.2019	Defer Date:15.01.2020
	Decision :D/L copy taken from DPIIT. The case is differed relisted on 15.1.2020.			

337	**Case No.:30/3/83-ALC1/2019**	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00149/AM20/	RLA File :03/95/040/00202/AM20/	Lic.No/Date:0310829345 30.05.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

338	**Case No.:31/3/83-ALC1/2019**	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00150/AM20/	RLA File :03/95/040/00203/AM20/	Lic.No/Date:0310829347 30.05.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

339	**Case No.:32/3/83-ALC1/2019**	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00151/AM20/	RLA File :08/24/040/00057/AM20/	Lic.No/Date:0810145412 30.05.2019	Defer Date:
	Decision : The committee considered as per agenda & decided call a report under chapter15 is AA in 4.07. Letter dt issued 3.9.2019 to concerned RA. Hence the case is rejected.			

340	**Case No.:34/3/83-ALC1/2019**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**

	HQ File :01/83/050/00153/AM20/	RLA File :29/24/040/00005/AM20/	Lic.No/Date:2910025404 31.05.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

341	**Case No.:35/3/83-ALC1/2019**	Party Name:HIMADRI SPECIALITY CHEMICAL LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00154/AM20/	RLA File :02/24/040/00026/AM20/	Lic.No/Date:0210209216 03.06.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

342	**Case No.:36/3/83-ALC1/2019**	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00155/AM20/	RLA File :02/24/040/00025/AM20/	Lic.No/Date:0210209217 03.06.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

343	**Case No.:40/3/83-ALC1/2019**	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00159/AM20/	RLA File :05/23/040/00089/AM20/	Lic.No/Date:0510410800 03.06.2019	Defer Date:15.01.2020
	Decision :D/L taken from DPIIT. The case is differed relisted on 15.1.2020.			

344	**Case No.:43/3/83-ALC1/2019**	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00162/AM20/	RLA File :04/24/040/00047/AM20/	Lic.No/Date:0410165670 03.06.2019	Defer Date:15.01.2020
	Decision :D/L dt. 13.11.2019 by DPIIT reminder to be issued. The case is differed relisted on 15.1.2020.			

345	**Case No.:44/3/83-ALC1/2019**	Party Name:VIKAS ECOTECH LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00163/AM20/	RLA File :05/24/040/00122/AM20/	Lic.No.Date:0510410811 04.06.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

346	**Case No.:45/3/83-ALC1/2019**	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00164/AM20/	RLA File :34/24/040/00070/AM20/	Lic.No/Date:3410045190 04.06.2019	Defer Date:15.01.2020
	Decision :D/L dt. 27.8.2019 issued for application of hard copy. Hard copy of application awaited			

	from the firm. The case is differed relisted on 15.1.2020.

347	**Case No.:46/3/83-ALC1/2019**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00165/AM20/	RLA File :05/24/040/00126/AM20/	Lic.No/Date:0510410823 06.06.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

348	**Case No.:47/3/83-ALC1/2019**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00166/AM20/	RLA File :05/24/040/00138/AM20/	Lic.No/Date:0510410834 06.06.2019	Defer Date:15.01.2020
	Decision :Case is examine by TE(DNM) . The case is differed relisted on 15.1.2020.			

349	**Case No.:52/3/83-ALC1/2019**	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00171/AM20/	RLA File :32/24/040/00020/AM20/	Lic.No/Date:3210078988 07.06.2019	Defer Date:15.01.2020
	Decision :Deferred the case want comments awaited from M/Steel. The case is deferred relisted on 15.1.2020.			

350	**Case No.:54/3/83-ALC1/2019**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00173/AM20/	RLA File :05/24/040/00141/AM20/	Lic.No/Date:0510410856 07.06.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

351	**Case No.:58/3/83-ALC1/2019**	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00177/AM20/	RLA File :05/23/040/00095/AM20/	Lic.No/Date:0510410878 11.06.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

352	**Case No.:62/3/83-ALC1/2019**	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00181/AM20/	RLA File :03/94/040/00159/AM20/	Lic.No/Date:0310829580 12.06.2019	Defer Date:15.01.2020
	Decision :The case examine by TE(DNM). The case is differed relisted on 15.1.2020.			

353	**Case No.:63/3/83-ALC1/2019**	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00182/AM20/	RLA File :05/23/040/00112/AM20/	Lic.No/Date:0510410913 12.06.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item		Qty
KRAFT PAPER LAMINATED WITH THREAD FOIL – SLITTED **(Relevant in Cut Size of GSM**	7720KG	1.	KRAFT PAPER LAMINATED WITH THREAD FOIL 1200MM X 1000M / 1350M **(of relevant GSM)**	7797.2Kg
ADHESIVE COATED GLASS CLOTH FABRIC (ALU COATED) - SLITTED(**Relevant in Cut Size of GSM**	8620Kg	2.	ADHESIVE COATED GLASS CLOTH FABRIC (ALU COATED) 1200MM X 1000M / 860M **(of relevant GSM)**	8706.2Kg
CRAFT PAPER LAMINATED WITH FOIL WITH ADHESIVE COATING - SLITTED(**Relevant in Cut Size of GSM**	7800Kg	3.	CRAFT PAPER LAMINATED WITH FOIL WITH ADHESIVE COATING 1200MM*1000M / 1060M **(of relevant GSM)**	7878.00Kg

Note:- **GSM should match in Export and Import Products**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

354	**Case No.:67/3/83-ALC1/2019**	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00186/AM20/	RLA File :10/24/040/00019/AM20/	Lic.No/Date:1010060206 14.06.2019	Defer Date:15.01.2020
	Decision :D/L taken from DPIIT. Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

355	**Case No.:69/3/83-ALC1/2019**	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00188/AM20/	RLA File :66/24/040/00002/AM20/	Lic.No/Date:6610000034 17.06.2019	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm sent to TE(DNM) The case is differed relisted on 15.1.2020.			

356	**Case No.:94/3/83-ALC1/2019**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00213/AM20/	RLA File :03/95/040/00241/AM20/	Lic.No/Date:0310829723 17.06.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty.	Import Item	Qty
Self Adhesive Paper (146 gsm +/- 10%) **(containing Vellum Paper**	1500000 Sq Meter	Vellum Paper (68 gsm +/- 10%)	1560000Sq meter
		Adhesive (100% Solid) (Rubber Based Hot melt)	30000Kg
		Glassine Paper (60 gsm +/- 10%)	1560000Sq meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

357	**Case No.:70/3/83-ALC1/2019**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00189/AM20/	RLA File :09/24/040/00135/AM20/	Lic.No/Date:0910067675 18.06.2019	Defer Date:15.01.2020
	Decision : Hard copy of application from the firm. The case is differed relisted on 15.1.2020.			

358	**Case No.:71/3/83-ALC1/2019**	Party Name:AVH PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00190/AM20/	RLA File :03/94/040/00154/AM20/	Lic.No/Date:0310829753 18.06.2019	Defer Date:15.01.2020
	Decision : Reply of D/L received from the firm and sent to DPIIT. The case is differed relisted on 15.1.2020.			

359	**Case No.:93/3/83-ALC1/2019**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00212/AM20/	RLA File :03/95/040/00244/AM20/	Lic.No/Date:0310829754 18.06.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty.	Import Item	Qty.
Self Adhesive Paper (158 gsm +/- 10% (Containing One Side Coated Paper)	6000000Sq meter	One Side Coated Paper (C1S paper) 80 gsm +/- 10%	6240000Sq meter
		Adhesive (100% Solid) (Rubber Based Hot melt)	120000Kg
		Glassine Paper (60 gsm +/- 10%)	6240000Sq meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

360	**Case No.:73/3/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00192/AM20/	RLA File :08/24/040/00354/AM19/	Lic.No/Date:0810145539 19.06.2019	Defer Date:15.01.2020
	Decision : Hard copy received from the firm . The case is differed relisted on 15.1.2020.			

361	**Case No.:74/3/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00193/AM20/	RLA File :08/24/040/00356/AM19/	Lic.No/Date:0810145540 19.06.2019	Defer Date:15.01.2020
	Decision : Hard copy received from the firm . The case is differed relisted on 15.1.2020.			

362	**Case No.:75/3/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00194/AM20/	RLA File :08/24/040/00423/AM19/	Lic.No/Date:0810145541 19.06.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. Hard copy received from the firm . The case is differed relisted on 15.1.2020.			

363	**Case No.:85/3/83-ALC1/2019**	Party Name:MARUTI MICA	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00204/AM20/	RLA File :24/24/040/00012/AM20/	Lic.No/Date:2410042788 20.06.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

364	**Case No.:82/3/83-ALC1/2019**	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00201/AM20/	RLA File :03/94/040/00232/AM20/	Lic.No/Date:0310829835 21.06.2019	Defer Date:15.01.2020
	Decision :D/L reply received from the firm sent to DPIIT. The case is deferred relisted on 15.1.2020			

365	**Case No.:83/3/83-ALC1/2019**	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00202/AM20/	RLA File :03/95/040/00248/AM20/	Lic.No/Date:0310829836 21.06.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm D/L dt. 31.12..2019 issue.. The case is differed relisted on 15.1.2020.			

366	**Case No.:84/3/83-ALC1/2019**	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00203/AM20/	RLA File :03/94/040/00233/AM20/	Lic.No/Date:0310829837 21.06.2019	Defer Date:15.01.2020
	Decision :Reply received from the firm sent to DPIIT. The case is differed relisted on 15.1.2020.			

367	**Case No.:88/3/83-ALC1/2019**	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00207/AM20/	RLA File :31/83/040/00029/AM20/	Lic.No/Date:3110067450 21.06.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item	Qty.	Import Item	Qty.
Low Menthofuran Indian Peppermint Blend (containing Min 28.2% Natural Mint Blend & 4.8% (Cineol Natural	100800Kg	Natural Mint Blend (Code: 4PPBLDN1CCL6)	22601.380Kg
High Menthofuran Indian Piperita oil (Containing Min 2.2% Cineol Natural & 3.1% Mint Terpenes)	144000Kg	Cineol Natural	8147.550Kg
		Mint Terpenes	4508.640Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

368	**Case No.:86/3/83-ALC1/2019**	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00205/AM20/	RLA File :03/94/040/00138/AM20/	Lic.No/Date:0310829871 24.06.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm D/L to be issued. The case is differed relisted on 15.1.2020.			

369	**Case No.:91/3/83-ALC1/2019**	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00210/AM20/	RLA File :06/24/040/00015/AM20/	Lic.No/Date:0610039210 24.06.2019	Defer Date:15.01.2020

Decision :D/L dt. 28.11.2020 issue to firm. The case is differed relisted on 15.1.2020.

	Case No.:99/3/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00218/AM20/	RLA File :05/23/040/00123/AM20/	Lic.No/Date:0510411044 25.06.2019	Defer Date:

370 **Decision** : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT U.O No. P-47011/317/2019-TSW dated 13.11.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:100/3/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00219/AM20/	RLA File :05/24/040/00187/AM20/	Lic.No/Date:0510411052 26.06.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

371

Export Item	Qty	Import Item		Qty
Scrubbing Cream	1Kg	1	Tromethamine	7.14grams
Exfoliating Foot Scrub	1 Kg	2	FRAGRANCE LN46861 MOD	1.428 grams
---------	----------	3	Stearic Acid BP Powder	16.014 grams
---------	----------	4	White Beeswax (Cera Alba)	16.014 grams
---------	----------	5	Lactic acid	1.02 grams
---------	----------	6	Multifruit BSC	2.6163 grams
---------	----------	7	Pumice Grains No. 3	204.00 grams
---------	----------	8	Cetyl Esters Wax	16.014 grams
		9	Paraffin Wax 52-54	201.654 grams
---------	----------	10.	Tegin M Glyceryl Stearate Veg (Glyceryl stearate)	16.014 grams
---------	----------	11.	Euxyl K340	6.12 grams
---------	----------	----	----------	----------

Note:- **Norms for Export Item No. 1 and 2 are same**.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

372	**Case No.:101/3/83-ALC1/2019**	Party Name:EXCELEX BIOPOLYMERS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0910067695	Defer

	:01/83/050/00220/AM20/	:09/24/040/00152/AM20/	26.06.2019	Date:15.01.2020
	Decision : Hard copy of application awaited from the firm letter to be issue. The case is differed relisted on 15.1.2020.			

373	**Case No.:102/3/83-ALC1/2019**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00221/AM20/	RLA File :05/24/040/00188/AM20/	Lic.No/Date:0510411058 26.06.2019	Defer Date:15.01.2020
	Decision : Hard copy of applicationawaited from the firm letter dt. 31.12.2019 issue. The case is differed relisted on 15.1.2020.			

374	**Case No.:105/3/83-ALC1/2019**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00224/AM20/	RLA File :05/24/040/00180/AM20/	Lic.No/Date:0510411069 27.06.2019	Defer Date:15.01.2020
	Decision : Defer the case examine by DPIIT. The case is relisted on 15.1.2020.			

375	**Case No.:107/3/83-ALC1/2019**	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00226/AM20/	RLA File :04/24/040/00064/AM20/	Lic.No/Date:0410165782 28.06.2019	Defer Date:15.01.2020
	Decision : Letter for hard copy of application to be issued. The case is differed relisted on 15.1.2020.			

376	**Case No.:110/3/83-ALC1/2019**	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00229/AM20/	RLA File :08/24/040/00103/AM20/	Lic.No/Date:0810145599 01.07.2019	Defer Date:15.01.2020
	Decision :D/L dt. 27.11.2019 issue to firm. reminder to be issued. The case is differed relisted on 15.1.2020.			

377	**Case No.:112/3/83-ALC1/2019**	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00231/AM20/	RLA File :08/24/040/00093/AM20/	Lic.No/Date:0810145608 01.07.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

378	**Case No.:113/3/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00232/AM20/	RLA File :08/24/040/00105/AM20/	Lic.No/Date:0810145617 02.07.2019	Defer Date:15.01.2020

Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

379	**Case No.:116/3/83-ALC1/2019**	Party Name:RASIK PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00235/AM20/	RLA File :06/24/040/00020/AM20/	Lic.No/Date:0610039225 02.07.2019	Defer Date:15.01.2020

Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

380	**Case No.:1/4/83-ALC1/2019**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00238/AM20/	RLA File :03/94/040/00271/AM20/	Lic.No/Date:0310830048 03.07.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty.
POUR POINT DEPRESSANT EX-350 (40%)	1 Kg	STYRENE	0.0519Kg
		FATTY ALCOHOL (C16-C22)	0.300Kg
		MIX XYLENE	0.600Kg
		LEIC ANHYDRIDE	0.0489Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

381	**Case No.:6/4/83-ALC1/2019**	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00243/AM20/	RLA File :06/24/040/00023/AM20/	Lic.No/Date:0610039234 04.07.2019	Defer Date:15.01.2020

Decision :D/L dt. 28.11.2019 issue to firm. The case is differed relisted on 15.1.2020.

382	**Case No.:3/4/83-ALC1/2019**	Party Name:GSP CROP SCIENCE PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00240/AM20/	RLA File :08/24/040/00107/AM20/	Lic.No/Date:0810145643 05.07.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty.
METRIBUZIN TECHNICAL 97% MIN.	1Kg	4-AMINO-6-TERT-BUTYL-3-MERCAPTO-1,2,4-TRIAZIN-5(4H)-ONE	1.125Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

383	**Case No.:4/4/83-ALC1/2019**	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00241/AM20/	RLA File :03/95/040/00282/AM20/	Lic.No/Date:0310830136 05.07.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

384	**Case No.:8/4/83-ALC1/2019**	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00245/AM20/	RLA File :02/24/040/00055/AM20/	Lic.No/Date:0210209302 05.07.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

385	**Case No.:9/4/83-ALC1/2019**	Party Name:WATERPROOF CORPORATION PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00246/AM20/	RLA File :03/95/040/00288/AM20/	Lic.No/Date:0310830148 08.07.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

386	**Case No.:11/4/83-ALC1/2019**	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00248/AM20/	RLA File :34/24/040/00118/AM20/	Lic.No/Date:3410045266 08.07.2019	Defer Date:15.01.2020
	Decision :D/L to be issued . The case is differed relisted on 15.1.2020.			

387	**Case No.:12/4/83-ALC1/2019**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00249/AM20/	RLA File :08/24/040/00113/AM20/	Lic.No/Date:0810145665 09.07.2019	Defer Date:15.01.2020
	Decision :D/L dt. 2.8.2019 issue to firm reminder to be issued. The case deferred relisted on 15.1.2020.			

388	**Case No.:13/4/83-ALC1/2019**	Party Name:ALPS CHEMICALS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00250/AM20/	RLA File :08/24/040/00118/AM20/	Lic.No/Date:0810145670 09.07.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty.
ALPASOL ORANGE RLSE	1 Kg	4-NITRO-2-AMINO- PHENOL (4 NAP) / 2-AMINO 4 NITRO PHENOL SODIUM SALT	0.570Kg
--------	-----	1-PHENYL-3-METHYL-5-PYRAZOLONE (PMP)	0.595Kg
--------	-----	SODIUM NITRITE	0.260Kg
--------	-----	CAUSTIC SODA FLAKES	0.500Kg
--------	-----	SODIUM ACETATE	0.200Kg
--------	-----	SALICYLIC ACID	0.330Kg
--------	-----	TERT ALKYLAMINE / (PRIMENE 81-R)	0.050Kg
--------	-----	FORMIC ACID	0.110Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

389	**Case No.:14/4/83-ALC1/2019**	Party Name:PACIFIC INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00251/AM20/	RLA File :13/24/040/00157/AM20/	Lic.No/Date:1310049350 09.07.2019	Defer Date:15.01.2020
	Decision :D/L sent by DPIIT reminder to be issued by DPIIT. The case is differed relisted on 15.1.2020.			

390	**Case No.:15/4/83-ALC1/2019**	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00252/AM20/	RLA File :09/24/040/00161/AM20/	Lic.No/Date:0910067762 10.07.2019	Defer Date:15.01.2020
	Decision :D/L dt. 30.10.2019 to issued and reminder dt. 2.12.2019 issued . The case is differed relisted on 15.1.2020.			

391	**Case No.:16/4/83-ALC1/2019**	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00253/AM20/	RLA File :05/24/040/00221/AM20/	Lic.No/Date:0510411219 10.07.2019	Defer Date:
	Decision :			

392	**Case No.:17/4/83-ALC1/2019**	Party Name:TIKI TAR DANOSA (INDIA) PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00254/AM20/	RLA File :34/24/040/00054/AM20/	Lic.No/Date:3410045276 10.07.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

393	**Case No.:18/4/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00255/AM20/	RLA File :08/24/040/00124/AM19/	Lic.No/Date:0810145689 11.07.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

394	**Case No.:19/4/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00256/AM20/	RLA File :08/24/040/00366/AM18/	Lic.No/Date:0810145690 11.07.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

395	**Case No.:22/4/83-ALC1/2019**	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00259/AM20/	RLA File :03/94/040/00208/AM20/	Lic.No/Date:0310830259 12.07.2019	Defer Date:
	Decision :The Committee considered the case as per agenda and decided to reject the case since the firm did not reply to D/L dt. 20.8.2019 followed by reminder dt, 16.10.2019 Hence the case is rejected.			

396	**Case No.:23/4/83-ALC1/2019**	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00260/AM20/	RLA File :32/24/040/00029/AM20/	Lic.No/Date:3210079022 12.07.2019	Defer Date:15.01.2020
	Decision :Deferred the case want comments awaited from M/Steel. The case is deferred relisted on 15.1.2020.			

397	**Case No.:26/4/83-ALC1/2019**	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00263/AM20/	RLA File :08/24/040/00288/AM19/	Lic.No/Date:0810145732 17.07.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

398	**Case No.:32/4/83-ALC1/2019**	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00269/AM20/	RLA File :05/23/040/00157/AM20/	Lic.No/Date:0510411307 19.07.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm. The case is differed relisted on 15.1.2020.			

399

Case No.:34/4/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
HQ File :01/83/050/00271/AM20/	RLA File :05/24/040/00237/AM20/	Lic.No/Date:0510411320 23.07.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty		Import Item	Qty
Cracked Heel Balm	1 Kg	1	Radia 7336 (Decyl oleate)	90.525grams
---------	-----	2	Dimethicone DC-200,100 CST	90.525 grams
---------	-----	3	Chlorphenesin	3.060 grams
---------	-----	4	Paraffin Wax 60-63	20.00 grams
---------	-----	5	Cynergy TK	1.02 grams
---------	-----	6	Lanolin	51.00 grams
---------	-----	7	D-Panthenol	7.14 grams
---------	-----	8	White Soft Paraffin	50.00 grams
---------	-----	9	Carbomer Ultrez 10	3.50 grams
---------	-----	10.	Euxyl K340	10.00 grams
---------	-----	11.	Isolan GPS	100.72 grams

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

400

Case No.:35/4/83-ALC1/2019	Party Name: ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/00272/AM20/	RLA File :03/94/040/00327/AM20/	Lic.No/Date:0310830522 24.07.2019	Defer Date:15.01.2020

Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

401

Case No.:37/4/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/00274/AM20/	RLA File :05/23/040/00156/AM20/	Lic.No/Date:0510411341 24.07.2019	Defer Date:15.01.2020

Decision : Hard copy of application received from the firm . The case is differed relisted on 15.1.2020.

402

Case No.:38/4/83-ALC1/2019	Party Name:ORIENT ABRASIVES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/00275/AM20/	RLA File :03/95/040/00385/AM20/	Lic.No/Date:0310830572 25.07.2019	Defer Date:15.01.2020

Decision : Defer the case examine by DPIIT. The case is differed relisted on 15.1.2020.

	Case No.:45/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
403	HQ File :01/83/050/00282/AM20/	RLA File :09/24/040/00223/AM20/	Lic.No/Date:0910067835 25.07.2019	Defer Date:15.01.2020
	Decision :D/L dt. 28.10.2019 reminder dt 2.12.2019 issued to firm. Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:46/4/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
404	HQ File :01/83/050/00283/AM20/	RLA File :09/24/040/00219/AM20/	Lic.No/Date:0910067837 25.07.2019	Defer Date:15.01.2020
	Decision :D/L dt. 28.10.2019 reminder dt. 30.10.2019 issue to firm. The case is differed relisted on 15.1.2020.			

	Case No.:49/4/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
405	HQ File :01/83/050/00286/AM20/	RLA File :29/24/040/00009/AM20/	Lic.No/Date:2910025419 25.07.2019	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm sent to TE(SK). The case is deferred relisted on 15.1.2020.			

406	**Case No.:41/4/83-ALC1/2019**	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00278/AM20/	RLA File :03/95/040/00427/AM20/	Lic.No/Date:0310830596 26.07.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020			

	Case No.:48/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
407	HQ File :01/83/050/00285/AM20/	RLA File :03/95/040/00245/AM20/	Lic.No/Date:0310830642 29.07.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm sent to TE(SK) The case is differed relisted on 15.1.2020.			

408	**Case No.:52/4/83-ALC1/2019**	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00289/AM20/	RLA File :03/95/040/00442/AM20/	Lic.No/Date:0310830679 30.07.2019	Defer Date:15.01.2020

	Decision :D/L dt. 31.12.2019 to issued .The case is differed relisted on 15.1.2020.			

409	**Case No.:56/4/83-ALC1/2019**	Party Name:NOCIL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00293/AM20/	RLA File :03/95/040/00246/AM20/	Lic.No/Date:0310830729 01.08.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm sent to TE(SK) . The case is differed relisted on 15.1.2020.			

410	**Case No.:57/4/83-ALC1/2019**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00294/AM20/	RLA File :02/24/040/00061/AM20/	Lic.No/Date:0210209341 01.08.2019	Defer Date:15.01.2020
	Decision :Letter for hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

411	**Case No.:58/4/83-ALC1/2019**	Party Name:GIRIDHAR TECHFAB PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00295/AM20/	RLA File :08/24/040/00127/AM20/	Lic.No/Date:0810145906 02.08.2019	Defer Date:15.01.2020
	Decision :Letter for hard copy of application awaited from the firm. The case is differed relist on 15.1.2020.			

412	**Case No.:60/4/83-ALC1/2019**	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00297/AM20/	RLA File :03/95/040/00436/AM20/	Lic.No/Date:0310830796 05.08.2019	Defer Date:15.01.2020
	Decision : Letter for hard copy of application awaited from the firm. The case is differed relist on 15.1.2020.			

413	**Case No.:61/4/83-ALC1/2019**	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00298/AM20/	RLA File :03/95/040/00438/AM20/	Lic.No/Date:0310830797 05.08.2019	Defer Date:15.01.2020
	Decision :Letter for hard copy of application awaited from the firm. The case is differed relist on 15.1.2020.			

414	**Case No.:1/5/83-ALC1/2019**	Party Name:ANAR CHEMICALS LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810145921	Defer

	:01/83/050/00299/AM20/	:08/24/040/00148/AM20/	07.08.2019	Date:15.01.2020
	Decision :D/L dt. 28.11.2019 issue dto firm. The case ios deferred relisted on 15.1.2020.			

	Case No.:2/5/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
415	HQ File :01/83/050/00300/AM20/	RLA File :03/95/040/00439/AM20/	Lic.No/Date:0310830893 08.08.2019	Defer Date:15.01.2020
	Decision : Letter for hard copy of application to be issued . The case is deferred relisted on 15.1.2020			

	Case No.:3/5/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
416	HQ File :01/83/050/00301/AM20/	RLA File :03/95/040/00366/AM20/	Lic.No/Date:0310830901 08.08.2019	Defer Date:15.01.2020
	Decision : Letter for hard copy of application to be issued . The case is deferred relisted on 15.1.2020			

	Case No.:5/5/83-ALC1/2019	Party Name:COLOR MAX,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
417	HQ File :01/83/050/00303/AM20/	RLA File :32/24/040/00031/AM20/	Lic.No/Date:3210079057 08.08.2019	Defer Date:15.01.2020
	Decision :D/L dt. 31.12.2019 issued to firm. The case is differed relisted on 15.1.2020.			

	Case No.:6/5/83-ALC1/2019	Party Name:GLEN INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
418	HQ File :01/83/050/00304/AM20/	RLA File :02/24/040/00070/AM20/	Lic.No/Date:0210209361 08.08.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:7/5/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
419	HQ File :01/83/050/00305/AM20/	RLA File :32/24/040/00032/AM20/	Lic.No/Date:3210079058 08.08.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:8/5/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
420	HQ File :01/83/050/00306/AM20/	RLA File :31/83/040/00072/AM20/	Lic.No/Date:3110067497 08.08.2019	Defer Date:15.01.2020
	Decision : Hard copy of the application received from the firm file with TA(SK). The case is relisted			

	on 15.1.2020

421	**Case No.:11/5/83-ALC1/2019**	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00309/AM20/	RLA File :03/95/040/00291/AM20/	Lic.No/Date:0310830942 09.08.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. Export item:- Silver Carbonate (net content of silver not less then 78.24%) RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

422	**Case No.:12/5/83-ALC1/2019**	Party Name:VEDANTA LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00310/AM20/	RLA File :05/24/040/00264/AM20/	Lic.No/Date:0510411481 09.08.2019	Defer Date:15.01.2020
	Decision :Letter hard copy awaited from the firm. The case is differed relisted on 15.1.2020.			

423	**Case No.:15/5/83-ALC1/2019**	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00313/AM20/	RLA File :03/94/040/00394/AM20/	Lic.No/Date:0310830970 14.08.2019	Defer Date:15.01.2020
	Decision :Letter hard copy awaited from the firm. The case is differed relisted on 15.1.2020.			

424	**Case No.:16/5/83-ALC1/2019**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00314/AM20/	RLA File :03/95/040/00448/AM20/	Lic.No/Date:0310830990 14.08.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. Note:- (Containing in export product Thermal Paper). RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

425	**Case No.:20/5/83-ALC1/2019**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0410165972	Defer

	:01/83/050/00318/AM20/	:04/24/040/00083/AM20/	19.08.2019	Date:15.01.2020
	Decision :Letter hard copy awaited from the firm. The case is differed relisted on 15.1.2020.			

426	**Case No.:21/5/83-ALC1/2019**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Rejected**
	HQ File :01/83/050/00319/AM20/	RLA File :08/24/040/00051/AM20/	Lic.No/Date:0810145996 20.08.2019	Defer Date:
	Decision : The committee considered as per agenda & decided call a report under chapter15 is AA in 4.07. Letter dt issued 3.9.2019 to concerned RA. Hence the case is rejected.			

427	**Case No.:22/5/83-ALC1/2019**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00320/AM20/	RLA File :08/24/040/00351/AM19/	Lic.No/Date:0810145997 20.08.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

428	**Case No.:23/5/83-ALC1/2019**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00321/AM20/	RLA File :08/24/040/00402/AM19/	Lic.No/Date:0810145998 20.08.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

429	**Case No.:24/5/83-ALC1/2019**	Party Name:PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00322/AM20/	RLA File :05/24/040/00295/AM20/	Lic.No/Date:0510411565 20.08.2019	Defer Date:15.01.2020
	Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

430	**Case No.:25/5/83-ALC1/2019**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00323/AM20/	RLA File :09/24/040/00267/AM20/	Lic.No/Date:0910067915 20.08.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for as under:-

Export Item	Qty	Import Item	Qty
SELF ADHESIVE PAPER (160 GSM +/- 10%) DIRECT THERMAL	2000000Sq Meter	THERMAL PAPER-VARIOUS GRADES- 70GSM +/- 10%-VARIOUS WIDTHS	2080000Sq Meter
		RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	2080000Sq Meter
		ADHESIVE (55% SOLID +/- 10% WATER BASED)	84000Kg
		SILICON	NOT ALLOWED

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

431	**Case No.:26/5/83-ALC1/2019**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00324/AM20/	RLA File :09/24/040/00268/AM20/	Lic.No/Date:0910067916 20.08.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
SELF ADHESIVE PAPER (160 GSM +/- 10%)-THERMAL TRANSFER	1200000Sq meter	THERMAL TRANSFER PAPER VARIOUS GRADES -70GSM +/- 10% - VARIOUS WIDTHS	1248000Sq meter
		RELEASE BASE PAPER-GLASSINE-60 GSM +/- 10%-VARIOUS COLOURS-VARIOUS WIDTHS	1248000Sq meter
		ADHESIVE (55% SOLID +/- 10% WATER BASED)	50400Kg
		SILICON	Not Allowed

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

432	**Case No.:27/5/83-ALC1/2019**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00325/AM20/	RLA File :08/24/040/00259/AM19/	Lic.No/Date:0810146025 21.08.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:39/5/83-ALC1/2019	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00337/AM20/	RLA File :03/95/040/00447/AM20/	Lic.No/Date:0310831121 21.08.2019	Defer Date:
433	**Decision :** The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. Note:- (Containing in export products one side coated paper.) RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

	Case No.:28/5/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
434	HQ File :01/83/050/00326/AM20/	RLA File :05/24/040/00300/AM20/	Lic.No/Date:0510411593 22.08.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:29/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
435	HQ File :01/83/050/00327/AM20/	RLA File :05/24/040/00280/AM20/	Lic.No/Date:0510411594 22.08.2019	Defer Date:15.01.2020
	Decision : Letter hard copy awaited from the firm. .Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:30/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
436	HQ File :01/83/050/00328/AM20/	RLA File :05/24/040/00279/AM20/	Lic.No/Date:0510411596 22.08.2019	Defer Date:15.01.2020
	Decision : Letter hard copy awaited from the firm. Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:32/5/83-ALC1/2019	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
437	HQ File :01/83/050/00330/AM20/	RLA File :05/23/040/00202/AM20/	Lic.No/Date:0510411606 22.08.2019	Defer Date:15.01.2020
	Decision : Defer the case examine by DPIIT.The case is deferred relisted on 15.1.2020			

438	**Case No.:33/5/83-ALC1/2019**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File	RLA File	Lic.No/Date:0510411614	Defer Date:

	:01/83/050/00331/AM20/	:05/23/040/00203/AM20/	23.08.2019	
	Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of DPIIT U.O No. P-47011/317/2019-TSW dated 14.11.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			

439	**Case No.:41/5/83-ALC1/2019**	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00339/AM20/	RLA File :10/24/040/00042/AM20/	Lic.No/Date:1010060254 26.08.2019	Defer Date:15.01.2020
	Decision : Hard copy awaited from the firm. The case is deferred relisted on 15.1.2020			

440	**Case No.:40/5/83-ALC1/2019**	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00338/AM20/	RLA File :03/94/040/00424/AM20/	Lic.No/Date:0310831276 28.08.2019	Defer Date:15.01.2020
	Decision : Hard copy awaited from the firm. The case is differed relisted on 15.1.2020.			

441	**Case No.:43/5/83-ALC1/2019**	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00341/AM20/	RLA File :05/24/040/00313/AM20/	Lic.No/Date:0510411650 28.08.2019	Defer Date:15.01.2020
	Decision: Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

442	**Case No.:44/5/83-ALC1/2019**	Party Name:SIDH MASTERBATCHES (P) LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00342/AM20/	RLA File :05/24/040/00298/AM20/	Lic.No/Date:0510411651 28.08.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

443	**Case No.:45/5/83-ALC1/2019**	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00343/AM20/	RLA File :05/24/040/00312/AM20/	Lic.No/Date:0510411652 28.08.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

444

Case No.:55/5/83-ALC1/2019	Party Name:MARUDHAR STONEX LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/00353/AM20/	RLA File :13/24/040/00162/AM20/	Lic.No/Date:1310049386 28.08.2019	Defer Date:15.01.2020

Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

445

Case No.:46/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
HQ File :01/83/050/00344/AM20/	RLA File :08/24/040/00403/AM18/	Lic.No/Date:0810146063 29.08.2019	Defer Date:15.01.2020

Decision :Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

446

Case No.:48/5/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
HQ File :01/83/050/00346/AM20/	RLA File :03/94/040/00432/AM20/	Lic.No/Date:0310831302 29.08.2019	Defer Date:

Decision : : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
PARAFFIN INHIBITOR MP-7076C(Active Ingredient NLT 63%)	1KG	ALPHA PLUS C30+ HA / ALPHA OLEFIN	0.398Kg
		MALEIC ANHYDRIDE	0.092Kg
		FATTY ALCOHOL (C18-C22)	0.140Kg
		SOLVENT C-10 (SOLVESSO 150)	0.365Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

447

Case No.:52/5/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
HQ File :01/83/050/00350/AM20/	RLA File :34/24/040/00137/AM20/	Lic.No/Date:3410045398 29.08.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
OIL SOLUBLE DEMULSIFIER SOT1035A (Ethoxylated Block Co-Polymer, Alkoxylated Ethylenediamine based)	180000 Kg	Dissolvan 5011-1 CONC (cros linked polymer)	21600Kg
		DISSOLVAN 4006-1 CONC (Oxalkylaked Resin)	10800Kg
		DISSOLVAN 3385-1 CONC (Amine Oxalkyalte)	3600Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

448	**Case No.:50/5/83-ALC1/2019**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00348/AM20/	RLA File :03/95/040/00532/AM20/	Lic.No/Date:0310831320 30.08.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

449	**Case No.:51/5/83-ALC1/2019**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00349/AM20/	RLA File :03/94/040/00431/AM20/	Lic.No/Date:0310831323 30.08.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
PARAFFIN INHIBITOR MP-944CX(Active Ingredient NLT 60%)	1Kg	ALPHA PLUS C30+ HA / ALPHA OLEFIN	0.350Kg
		MALEIC ANHYDRIDE	0.081Kg
		FATTY ALCOHOL (C18-C22)	0.123Kg
		SOLVENT C-10 (SOLVESSO 150)	0.391Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

450	**Case No.:53/5/83-ALC1/2019**	Party Name:SURYA PANEL PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00351/AM20/	RLA File :08/24/040/00081/AM20/	Lic.No/Date:0810146087 03.09.2019	Defer Date:15.01.2020
	Decision : Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

451	**Case No.:54/5/83-ALC1/2019**	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00352/AM20/	RLA File :05/23/040/00215/AM20/	Lic.No/Date:0510411728 03.09.2019	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm. The case is differed relisted on 15.1.2020.			

452	**Case No.:57/5/83-ALC1/2019**	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00355/AM20/	RLA File :34/24/040/00175/AM20/	Lic.No/Date:3410045414 03.09.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
2,4 D Sodium salt 75.6% ww + Metsulfuron methyl 0.7% ww + chlorimuron ethyl 0.7% ww WP (Ally Plus 77 WP Herbicide)	1Kg	Chlorimuron Ethyl Technical	0.00704Kg
		Metsulfuron Methyl Technical	0.00704Kg
		2,4 -D Sodium salt	0.760Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

453	**Case No.:58/5/83-ALC1/2019**	Party Name:VEDANTA LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00356/AM20/	RLA File :05/24/040/00324/AM20/	Lic.No/Date:0510411744 04.09.2019	Defer Date:15.01.2020
	Decision : Letter of hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

454	**Case No.:59/5/83-ALC1/2019**	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00357/AM20/	RLA File :05/23/040/00213/AM20/	Lic.No/Date:0510411746 04.09.2019	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm. The case is differed relisted on 15.1.2020.			

455	**Case No.:60/5/83-ALC1/2019**	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00358/AM20/	RLA File :05/23/040/00197/AM20/	Lic.No/Date:0510411749 04.09.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Lambda Cyhalothrin 5% EC Lambda Cyhalothrin 5% EC	1 Litre	Lambda Cyhalothric Acid 99% Lambda Cyhalothric Acid 99%	0.0304KG

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:61/5/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00359/AM20/	RLA File :05/23/040/00198/AM20/	Lic.No/Date:0510411750 04.09.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

456

Export Item	Qty	Import Item	Qty
Abamectin 1.8% EC Abamectin 1.8% EC	1 Litre	Abamectin technical 92% Abamectin technical 92%	0.0221Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:62/5/83-ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00360/AM20/	RLA File :05/23/040/00220/AM20/	Lic.No/Date:0510411751 04.09.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

457

Export Item	Qty	Import Item	Qty
2, 4 D + MCPA 67.5% SL	55000Litre	MCPA 95% TC	16582.50Kg
Clodinafop propargyl 8% EC	80000Litre	Clodinafop propargyl technical 95%	6768.0Kg
Chlorothalonil 75% WP	15000Kg	Chlorothalonil technical 96%	11778.0Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:2/6/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
458	HQ File :01/83/050/00363/AM20/	RLA File :02/24/040/00085/AM20/	Lic.No/Date:0210209418 04.09.2019	Defer Date:15.01.2020

Decision : Hard copy of application received from the firm sent to DPIIT. The case is differed relisted on 15.1.2020.

459	**Case No.:63/5/83-ALC1/2019**	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00361/AM20/	RLA File :03/94/040/00446/AM20/	Lic.No/Date:0310831389 05.09.2019	Defer Date:15.01.2020

	Decision :D/L dt. 20.12.2019 issued to firm. The case is differed relisted on 15.1.2020.			

	Case No.:3/6/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
460	HQ File :01/83/050/00364/AM20/	RLA File :35/24/040/00018/AM20/	Lic.No/Date:3510045595 05.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:6/6/83-ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
461	HQ File :01/83/050/00367/AM20/	RLA File :34/24/040/00038/AM20/	Lic.No/Date:3410045421 05.09.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

	Case No.:4/6/83-ALC1/2019	Party Name:MESO CARBON INDIA PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
462	HQ File :01/83/050/00365/AM20/	RLA File :08/24/040/00177/AM20/	Lic.No/Date:0810146109 06.09.2019	Defer Date:15.01.2020
	Decision :D/L required 1% composition of import and export alongwith COA from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:5/6/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
463	HQ File :01/83/050/00366/AM20/	RLA File :06/24/040/00041/AM20/	Lic.No/Date:0610039284 06.09.2019	Defer Date:15.01.2020
	Decision :D/L dt. 20.12.2019 issued to firm. The case is differed relisted on 15.1.2020.			

	Case No.:7/6/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
464	HQ File :01/83/050/00368/AM20/	RLA File :03/95/040/00527/AM20/	Lic.No/Date:0310831428 09.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:8/6/83-ALC1/2019	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
465	HQ File :01/83/050/00369/AM20/	RLA File :02/24/040/00093/AM20/	Lic.No/Date:0210209433 11.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on			

15.1.2020.

466	**Case No.:10/6/83-ALC1/2019**	Party Name:MANMOHAN SINGH MARKETING INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00371/AM20/	RLA File :56/24/040/00014/AM20/	Lic.No/Date:5610005680 12.09.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm. The case is differed relisted on 15.1.2020.			

467	**Case No.:11/6/83-ALC1/2019**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM20/	RLA File :05/24/040/00333/AM20/	Lic.No/Date:0510411816 12.09.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with DPIIT). The case is relisted on 15.1.2020.			

468	**Case No.:12/6/83-ALC1/2019**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00373/AM20/	RLA File :05/23/040/00230/AM20/	Lic.No/Date:0510411820 12.09.2019	Defer Date:15.01.2020
	Decision :D/L dt. 2.12.2019 issued to firm .The case is differed relisted on 15.1.2020.			

469	**Case No.:13/6/83-ALC1/2019**	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00374/AM20/	RLA File :05/23/040/00234/AM20/	Lic.No/Date:0510411825 12.09.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
Carbendazim 60% WP Carbendazim 60% WP	29155Kg	Carbendazim technical 98% Carbendazim technical 98%	17939.07Kg
Glyphosate 41% SL Glyphosate 41% SL	80000Litre	Glyphosate technical 95% Glyphosate technical 95%	29520.00Kg
		Mono Iso Propyle Amine Salt (MIPA purity 70%) Mono Iso Propyle Amine Salt (MIPA purity 70%)	14,000KgS

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

470	**Case No.:14/6/83-ALC1/2019**	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00375/AM20/	RLA File :03/95/040/00583/AM20/	Lic.No/Date:0310831529 13.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

471	**Case No.:15/6/83-ALC1/2019**	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00376/AM20/	RLA File :08/24/040/00189/AM20/	Lic.No/Date:0810146174 13.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

472	**Case No.:16/6/83-ALC1/2019**	Party Name:R.K. JEWELS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00377/AM20/	RLA File :05/24/040/00326/AM20/	Lic.No/Date:0510411829 13.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

473	**Case No.:17/6/83-ALC1/2019**	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00378/AM20/	RLA File :08/24/040/00186/AM20/	Lic.No/Date:0810146176 16.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

474	**Case No.:18/6/83-ALC1/2019**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00379/AM20/	RLA File :03/94/040/00467/AM20/	Lic.No/Date:0310831583 16.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

475	**Case No.:21/6/83-ALC1/2019**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00382/AM20/	RLA File :05/24/040/00347/AM20/	Lic.No/Date:0510411878 18.09.2019	Defer Date:

	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

476	**Case No.:22/6/83-ALC1/2019**	Party Name:SUMITOMO CHEMICAL INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00383/AM20/	RLA File :03/95/040/00590/AM20/	Lic.No/Date:0310831619 18.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

477	**Case No.:24/6/83-ALC1/2019**	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00385/AM20/	RLA File :02/24/040/00096/AM20/	Lic.No/Date:0210209451 20.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

478	**Case No.:25/6/83-ALC1/2019**	Party Name:GRINDWELL NORTON LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00386/AM20/	RLA File :03/94/040/00458/AM20/	Lic.No/Date:0310831728 23.09.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

479	**Case No.:27/6/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00388/AM20/	RLA File :03/95/040/00622/AM20/	Lic.No/Date:0310831731 23.09.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020			

480	**Case No.:28/6/83-ALC1/2019**	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00389/AM20/	RLA File :05/23/040/00243/AM20/	Lic.No/Date:0510411914 24.09.2019	Defer Date:15.01.2020
	Decision :Hard copy of application received from the firm. The case is differed relisted on 15.1.2020.			

481	**Case No.:29/6/83-ALC1/2019**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00390/AM20/	RLA File :07/24/040/00138/AM20/	Lic.No/Date:0710115464 24.09.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

482	**Case No.:30/6/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00391/AM20/	RLA File :03/95/040/00626/AM20/	Lic.No/Date:0310831796 25.09.2019	Defer Date:15.01.2020
	Decision : Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

483	**Case No.:31/6/83-ALC1/2019**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00392/AM20/	RLA File :03/95/040/00635/AM20/	Lic.No/Date:0310831838 26.09.2019	Defer Date:15.01.2020
	Decision : Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020			

484	**Case No.:32/6/83-ALC1/2019**	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00393/AM20/	RLA File :08/24/040/00200/AM20/	Lic.No/Date:0810146237 26.09.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

485	**Case No.:33/6/83-ALC1/2019**	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00394/AM20/	RLA File :22/24/040/00046/AM20/	Lic.No/Date:2210016268 26.09.2019	Defer Date:15.01.2020
	Decision : Hard copy of application received from the firm. The case is differed relisted on 15.1.2020.			

486	**Case No.:34/6/83-ALC1/2019**	Party Name:AVERY DENNISON INDIA PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00395/AM20/	RLA File :05/23/040/00257/AM20/	Lic.No/Date:0510411971 27.09.2019	Defer Date:15.01.2020
	Decision : Hard copy of the application received from the firm file with DPIIT. The case is relisted on 15.1.2020			

	Case No.:35/6/83-ALC1/2019	Party Name:KRISHNA ISHIZAKI AUTO LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
487	HQ File :01/83/050/00396/AM20/	RLA File :05/23/040/00256/AM20/	Lic.No/Date:0510411972 27.09.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:39/6/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
488	HQ File :01/83/050/00400/AM20/	RLA File :06/24/040/00042/AM20/	Lic.No/Date:0610039301 30.09.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020			

	Case No.:40/6/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00401/AM20/	RLA File :34/24/040/00194/AM20/	Lic.No/Date:3410045491 30.09.2019	Defer Date:

489

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
2,4 D Sodium salt 75.6% ww + Metsulfuron methyl 0.7% ww + chlorimuron ethyl 0.7% ww WP (Ally Plus 77 WP Herbicide)	1 Kg	Chlorimuron Ethyl Technical	0.00704Kg
		Metsulfuron Methyl Technical	0.00704Kg
		2,4 -D Sodium salt	0.760Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:41/6/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
490	HQ File :01/83/050/00402/AM20/	RLA File :32/24/040/00054/AM20/	Lic.No/Date:3210079132 30.09.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

491	**Case No.:42/6/83-ALC1/2019**	Party Name:PAREKH INDUSTRIES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00403/AM20/	RLA File :03/95/040/00637/AM20/	Lic.No/Date:0310831935 01.10.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee			

492	**Case No.:43/6/83-ALC1/2019**	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00404/AM20/	RLA File :03/94/040/00512/AM20/	Lic.No/Date:0310831955 01.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

493	**Case No.:44/6/83-ALC1/2019**	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00405/AM20/	RLA File :08/24/040/00211/AM20/	Lic.No/Date:0810146259 01.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

494	**Case No.:49/6/83-ALC1/2019**	Party Name:JAQUAR & COMPANY PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00410/AM20/	RLA File :05/23/040/00248/AM20/	Lic.No/Date:0510412004 03.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

495	**Case No.:50/6/83-ALC1/2019**	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00411/AM20/	RLA File :05/23/040/00238/AM20/	Lic.No/Date:0510412026 04.10.2019	Defer Date:

Decision : committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
INSECTICIDES (Lambda Cyhalothrin Technical 97%)	1 Kg	LAMBDA CYHALOTHRIC ACID (Z)-3-(2-chloro-3,3,3-trifluoroprop-l-enyl-2,2-dimethyl cyclopropane carboxylic acid	0.630Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:51/6/83-ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
496	HQ File :01/83/050/00412/AM20/	RLA File :05/23/040/00258/AM20/	Lic.No/Date:0510412036 07.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:1/7/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
497	HQ File :01/83/050/00415/AM20/	RLA File :06/24/040/00048/AM20/	Lic.No/Date:0610039307 09.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:52/6/83-ALC1/2019	Party Name:VICTORY CHEMICALS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
498	HQ File :01/83/050/00413/AM20/	RLA File :03/95/040/00679/AM20/	Lic.No/Date:0310832119 10.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:2/7/83-ALC1/2019	Party Name:SUPER CIRCLE AUTO LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
499	HQ File :01/83/050/00416/AM20/	RLA File :05/24/040/00374/AM20/	Lic.No/Date:0510412067 10.10.2019	Defer Date:15.01.2020
	Decision : Hard copy of the application received from the firm file with DPIIT). The case is relisted on 15.1.2020			

500	**Case No.:3/7/83-ALC1/2019**	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00417/AM20/	RLA File :05/23/040/00271/AM20/	Lic.No/Date:0510412074 10.10.2019	Defer Date:15.01.2020

	Decision :Hard copy of the application received from the firm file with DPIIT. The case is relisted on 15.1.2020			

501	**Case No.:8/7/83-ALC1/2019**	Party Name:BODAL CHEMICALS LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00422/AM20/	RLA File :08/24/040/00216/AM20/	Lic.No/Date:0810146312 11.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is relisted on 15.1.2020.			

502	**Case No.:9/7/83-ALC1/2019**	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00423/AM20/	RLA File :07/24/040/00150/AM20/	Lic.No/Date:0710115552 11.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

503	**Case No.:10/7/83-ALC1/2019**	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00424/AM20/	RLA File :05/23/040/00277/AM20/	Lic.No/Date:0510412117 15.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

504	**Case No.:11/7/83-ALC1/2019**	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00425/AM20/	RLA File :05/23/040/00280/AM20/	Lic.No/Date:0510412129 15.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

505	**Case No.:12/7/83-ALC1/2019**	Party Name:ATUL LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00426/AM20/	RLA File :08/24/040/00179/AM20/	Lic.No/Date:0810146345 15.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

506	**Case No.:13/7/83-ALC1/2019**	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00427/AM20/	RLA File :09/24/040/00343/AM20/	Lic.No/Date:0910068089 15.10.2019	Defer Date:15.01.2020

	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

	Case No.:14/7/83-ALC1/2019	Party Name:MICRON PLATERS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
507	HQ File :01/83/050/00428/AM20/	RLA File :03/95/040/00663/AM20/	Lic.No/Date:0310832250 16.10.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

	Case No.:15/7/83-ALC1/2019	Party Name:PLANT LIPIDS PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Transferred to concerned RA**
	HQ File :01/83/050/00429/AM20/	RLA File :10/24/040/00061/AM20/	Lic.No/Date:1010060307 16.10.2019	Defer Date:13.11.2019
508	**Decision** :The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.			

	Case No.:16/7/83-ALC1/2019	Party Name:TMS ALOXIN GLOBAL MANUFACTURING PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
509	HQ File :01/83/050/00430/AM20/	RLA File :34/24/040/00210/AM20/	Lic.No/Date:3410045539 16.10.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with DPIIT. The case is relisted on 15.1.2020.			

	Case No.:17/7/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
510	HQ File :01/83/050/00431/AM20/	RLA File :05/23/040/00282/AM20/	Lic.No/Date:0510412163 17.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:18/7/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
511	HQ File :01/83/050/00432/AM20/	RLA File :03/95/040/00709/AM20/	Lic.No/Date:0310832270 17.10.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

	Case No.:19/7/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00433/AM20/	RLA File :34/24/040/00209/AM20/	Lic.No/Date:3410045543 17.10.2019	Defer Date:

512 **Decision** : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
2,4 D Sodium salt 75.6% ww + Metsulfuron methyl 0.7% ww + chlorimuron ethyl 0.7% ww WP (Ally Plus 77 WP Herbicide)	1 Kg	Chlorimuron Ethyl Technical	0.00704Kg
		Metsulfuron Methyl Technical	0.00704Kg
		2,4 -D Sodium salt	0.760Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:20/7/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
513	HQ File :01/83/050/00434/AM20/	RLA File :31/83/040/00095/AM20/	Lic.No/Date:3110067576 17.10.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with DPIIT. The case is relisted on 15.1.2020.			

	Case No.:21/7/83-ALC1/2019	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
514	HQ File :01/83/050/00435/AM20/	RLA File :03/94/040/00523/AM20/	Lic.No/Date:0310832315 18.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:22/7/83-ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
515	HQ File :01/83/050/00436/AM20/	RLA File :03/95/040/00724/AM20/	Lic.No/Date:0310832332 18.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

516	**Case No.:23/7/83-ALC1/2019**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00437/AM20/	RLA File :05/24/040/00387/AM20/	Lic.No/Date:0510412173 18.10.2019	Defer Date:15.01.2020

	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

	Case No.:24/7/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
517	HQ File :01/83/050/00438/AM20/	RLA File :03/95/040/00723/AM20/	Lic.No/Date:0310832363 22.10.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

	Case No.:25/7/83-ALC1/2019	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00439/AM20/	RLA File :05/23/040/00250/AM20/	Lic.No/Date:0510412225 23.10.2019	Defer Date:

518 **Decision** : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
CHLORPYRIFOS METHYL TECHNICAL (97% Min.)	1 Kg	DMTC (O,O-Dimethyl Thiophosphory Chloride 98%)	0.600Kg
		NATCP (3,5,6-Trichloro Pyridine-2-ol sodium)	0.873Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:26/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
519	HQ File :01/83/050/00440/AM20/	RLA File :08/24/040/00218/AM20/	Lic.No/Date:0810146406 23.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:27/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
520	HQ File :01/83/050/00441/AM20/	RLA File :08/24/040/00219/AM20/	Lic.No/Date:0810146407 23.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

521	**Case No.:28/7/83-ALC1/2019**	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310832427	Defer

	:01/83/050/00442/AM20/	:03/94/040/00584/AM20/	24.10.2019	Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:29/7/83-ALC1/2019	Party Name:SHITAL INDUSTRIES PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
522	HQ File :01/83/050/00443/AM20/	RLA File :08/24/040/00231/AM20/	Lic.No/Date:0810146421 24.10.2019	Defer Date:15.01.2020
	Decision :Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020			

	Case No.:30/7/83-ALC1/2019	Party Name:SAI FERTILIZERS & PHOSPHATES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
523	HQ File :01/83/050/00444/AM20/	RLA File :02/24/040/00108/AM20/	Lic.No/Date:0210209509 24.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:31/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
524	HQ File :01/83/050/00445/AM20/	RLA File :08/24/040/00104/AM20/	Lic.No/Date:0810146432 24.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:32/7/83-ALC1/2019	Party Name:N RANGA RAO AND SONS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
525	HQ File :01/83/050/00446/AM20/	RLA File :07/24/040/00146/AM20/	Lic.No/Date:0710115594 24.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:33/7/83-ALC1/2019	Party Name:CHARU PERFUMERY HOUSE	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
526	HQ File :01/83/050/00447/AM20/	RLA File :07/24/040/00131/AM20/	Lic.No/Date:0710115608 25.10.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			



	Case No.:34/7/83-ALC1/2019	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
527	HQ File :01/83/050/00448/AM20/	RLA File :02/24/040/00110/AM20/	Lic.No/Date:0210209514 28.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:35/7/83-ALC1/2019	Party Name:TIRUPATI REELS PVT.LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
528	HQ File :01/83/050/00449/AM20/	RLA File :37/24/040/00004/AM20/	Lic.No/Date:3710002761 29.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application received from the firm. The case is deferred relisted on 15.1.2020.			

	Case No.:36/7/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
529	HQ File :01/83/050/00450/AM20/	RLA File :07/24/040/00165/AM20/	Lic.No/Date:0710115620 29.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:37/7/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
530	HQ File :01/83/050/00451/AM20/	RLA File :03/95/040/00737/AM20/	Lic.No/Date:0310832496 30.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:39/7/83-ALC1/2019	Party Name:J.J.PLASTALLOY PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
531	HQ File :01/83/050/00453/AM20/	RLA File :15/24/040/00004/AM20/	Lic.No/Date:1510022196 30.10.2019	Defer Date:15.01.2020
	Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:38/7/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
532	HQ File :01/83/050/00452/AM20/	RLA File :34/24/040/00211/AM20/	Lic.No/Date:3410045572 31.10.2019	Defer Date:15.01.2020
	Decision : Hard copy of the application received from the firm file with TA(SK). The case is relisted on 15.1.2020.			

	Case No.:40/7/83-ALC1/2019	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00454/AM20/	RLA File :03/94/040/00596/AM20/	Lic.No/Date:0310832557 01.11.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

533

Export Item	Qty	Import Item	Qty
PARAFFIN INHIBITOR MP-679 C	1 Kg	ALPHA PLUS C20-24 / ALPHA OLEFIN	0.330Kg
		MALEIC ANHYDRIDE	0.107Kg
		FATTY ALCOHOL (C18-C22)	0.223Kg
		SOLVENT C-10 (SOLVESSO 150)	0.357kg
		----------	----------

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:41/7/83-ALC1/2019	Party Name:EMITA LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
534	HQ File :01/83/050/00455/AM20/	RLA File :03/94/040/00601/AM20/	Lic.No/Date:0310832561 01.11.2019	Defer Date:15.01.2020

Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

	Case No.:42/7/83-ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
535	HQ File :01/83/050/00456/AM20/	RLA File :32/24/040/00067/AM20/	Lic.No/Date:3210079209 04.11.2019	Defer Date:15.01.2020

Decision : Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.

	Case No.:43/7/83-ALC1/2019	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00457/AM20/	RLA File :05/23/040/00308/AM20/	Lic.No/Date:0510412373 05.11.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

536

Export Item	Qty	Import Item	Qty
INSECTICIDES (Lambda Cyhalothrin Technical)	1 Kg	LAMBDA CYHALOTHRIC ACID (Z)-3-(2-chloro-3,3,3-trifluoroprop-l-enyl-2,2-dimethyl cyclopropane carboxylic acid	0.630Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

	Case No.:44/7/83-ALC1/2019	Party Name:NITTA GELATIN INDIA LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
537	HQ File :01/83/050/00458/AM20/	RLA File :10/24/040/00066/AM20/	Lic.No/Date:1010060321 06.11.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:45/7/83-ALC1/2019	Party Name:VIKING SPIRITS	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Transferred to Concerned RA**
	HQ File :01/83/050/00459/AM20/	RLA File :06/24/040/00058/AM20/	Lic.No/Date:0610039326 06.11.2019	Defer Date:13.11.2019
538	**Decision** :The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2009-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.			

	Case No.:46/7/83-ALC1/2019	Party Name:NIKNAM CHEMICALS PVT LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
539	HQ File :01/83/050/00460/AM20/	RLA File :05/24/040/00422/AM20/	Lic.No/Date:0510412409 07.11.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:47/7/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
540	HQ File :01/83/050/00461/AM20/	RLA File :03/94/040/00571/AM20/	Lic.No/Date:0310832641 07.11.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

	Case No.:48/7/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
541	HQ File :01/83/050/00462/AM20/	RLA File :05/24/040/00461/AM20/	Lic.No/Date:0510412417 07.11.2019	Defer Date:15.01.2020
	Decision :Letter Hard copy of application awaited from the firm. The case is differed relisted on 15.1.2020.			

542	**Case No.:49/7/83-ALC1/2019**	Party Name:BAJAJ SUPERPACK INDIA LTD.	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Deferred**
	HQ File :01/83/050/00463/AM20/	RLA File :50/24/040/00012/AM20/	Lic.No/Date:5010002585 07.11.2019	Defer Date:15.01.2020
	Decision : Deferred the case file sent to DPIIT. The case is differed relisted on 15.1.2020.			

543	**Case No.:50/7/83-ALC1/2019**	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:7/83-ALC1/2019 13.11.2019	**Status:Case Approved**
	HQ File :01/83/050/00464/AM20/	RLA File :06/24/040/00055/AM20/	Lic.No/Date:0610039330 07.11.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
CYMOXANIL TECHNICAL	1Kg	CYANO ACETYL ETHYL UREA	0.916Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee

Date:07.01.2020
Place:New Delhi

Pradeep Prakash Thapliyal
Foreign Trade Development Officer

M-383
7/20

सं. P-47011/21/2020-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

Sub.: Advance Authorisation No.0510236338 dated 12.02.2009- M/s. Silver Oak Laboratories Pvt. Ltd.

Ref.: 01/83/050/01288/AM09

This case was decided on dated 17-06-2009 and item no. 2,3,5,7,13,16 were deleted and item no. 18 was mentioned as per packing policy which was not correct.

The firm has stated that they had submitted their request for redemption of this case in CLA and came to know the deficiency on 05-08-2016 and submitted their request to DGFT-HQ along with other 5 cases which were considered in Norms and finalized but this case is pending with DGFT-HQ.

They have submitted all the documents -formula approval by Drug Authority, justification copy of International Cosmetics Ingredients Dictionary and Hand Book. Based on information submitted by the firm, following revised norms are recommended:

1. Export Item : Smoothing Foot Scrub
Qty *:* 8,34,760 nos.
(62,607 kg)

Import Item:

S.No.	Input Items	UOM	Qty. Recommended
1	TUBE SMOOTHING FOOT SCRUB	NOS	As per packing policy
2	PHENONIP XB	KGS	440.44
3	EXT. COSFLOR WILD STRAWBERRY HG1	KGS	137.23
4	FRAG. 622844 STRAWBERRY FEET	KGS	188.76
5	EUPERLAN PK 3000 AM	KGS	670.73
6	COCAMIDOPROPYL BETAINE (38%)	KGS	478.19
7	PLANTACARE 818 UP	KGS	1,635.92

8	SODIUM LAURYL SULFATE (28%)	KGS	1,761.76
9	DISODIUM EDTA	KGS	62.92
10	PRUNGS AMYGDALUS DULCIS (ALMOND SHELL POWDER)	KGS	629.20
11	SODIUM HYDROXIDE (SODU WODOROTELENEK CZ NAOH)	KGS	188.76
12	PUMICE SAND 20 MESH IRRADIATED	KGS	3,146.00

M-382/7/20

2. Export Item: Cool Down Foot Gel
Qty: 9,11,208 nos.
(91,121 kg)

Import Item:

S.No.	Input Items	UOM	Qty. Recommended
2	PHENONIP XB	KGS	549.46
3	EXT. COSFLOR WILD STRAWBERRY HG1	KGS	183.15
4	FRAG. 622844 STRAWBERRY FEET	KGS	183.15
13	TUBE COOL DOWN FOOT GEL	KGS	As per packing policy
14	BENZOPHENONE 4	KGS	91.58
15	D – Panthenol	KGS	91.58
16	NEUTRAL TE	KGS	732.61
17	PEG-40 HYDROGENATED CASTOR OIL (CREMOPHOR RH-40)	KGS	320.52
18	FRESCOLATE ML 600190	KGS	183.15
19	SWEET ALMOND OIL (LORCOS)	KGS	91.58

(Nand Lal)
Consultant
30.01.2020

DGFT (DES-IV)

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Repeat Basis

Subject: Advance Authorization application from M/s. Rohan Dyes and Intermediates Ltd. for the import of raw material against the export of Dyes

M/s. Rohan Dyes and Intermediates Ltd. have submitted present application for the import of raw material against the export of Dyes

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0810130715 dated 21.10.2014)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0. 345 kg
		2. Rescorcinol	0.118 kg
		3. Sodium picramate	0.234 kg
		4.Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

(Advance Authorization No. 080110445 dated 4.4.2012)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black GRW (Dye content 65%)	1 kg	1. Aniline oil	0. 270 kg
		2. H Acid	0.170 kg
		3. Meta Phenylene Diamine -4 Sulphonic Acid	0.040 kg
		4. Sodium Naphtionate	0.081 kg
		5. Sodium Nitrite	0.120 kg

(Advance Authorization No. 0810123039 dated 22.7.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

16/7/20 (2)

Advance Authorization No. 08012559 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

Advance Authorization No. 080125598 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown SS (Dye Content 75%)	1 kg	1. Sodium Nitrite	0. 180 kg
		2. Rescorcinol	0.080 kg
		3. Meta Phenylene Diamine	0.120 kg
		4. Para Nitro Aniline	0.610 kg
		5. Soda ash	0.300 kg
		6. Sulfanilic Acid	0.1300 kg

(Advance Authorization No. 080130058 dated 26.3.2014)

1. Item of Export	Qty	Item of Import	Qty
Acid Black 210(Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0. 233 kg
		2 H Acid	0.282 kg
		3 Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

(Advance Authorization No. 080133857 dated 11.8.2014)
(Advance Authorization No. 080134359 dated 20.1.2015)
(Advance Authorization No. 080134358 dated 20.1.2015)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0. 148 kg
		2. Meta Phenylene Diamine -4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium Bi Carbonate	0.225 kg
		5. J.Acid	0.020 kg

124

16/7/20 (3)

0810136360 21-10-2015

Advance Authorization No. ~~080125090~~ dated ~~25.10.2011~~

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 58 (Dye content 75%)	1 kg	1. H Acid	0. 253 kg
		2. Para Nitro Aniline	0.338 kg
		3. Rescorcinol	0.085 kg
		4. Sodium Nitrite	0.173 kg

This issues with the approval of competent authority.

8/10/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/11/2014-CH-II dated 8.10.2015

9/100 9/118

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
.....

Repeat Basis

17/7/20

Subject: Advance Authorization application from M/s. Rohan Dyes and Intermediates Ltd. for the import of raw material against the export of Dyes

M/s. Rohan Dyes and Intermediates Ltd. have submitted present application for the import of raw material against the export of Dyes

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. ~~0810130715~~ 0810136361 dated ~~21.10.2014~~ 21-10-2015)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0. 345 kg
		2. Rescorcinol	0.118 kg
		3. Sodium picramate	0.234 kg
		4.Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

(Advance Authorization No. 080110445 dated 4.4.2012)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black GRW (Dye content 65%)	1 kg	1. Aniline oil	0. 270 kg
		2. H Acid	0.170 kg
		3. Meta Phenylene Diamine -4 Sulphonic Acid	0.040 kg
		4. Sodium Naphtionate	0.081 kg
		5. Sodium Nitrite	0.120 kg

(Advance Authorization No. 0810123039 dated 22.7.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

17/7/20 ② 9/59

Advance Authorization No. 08012559 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

9/55

Advance Authorization No. 080125598 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown SS (Dye content 75%)	1 kg	1. Sodium Nitrite	0. 180 kg
		2. Rescorcinol	0.080 kg
		3. Meta Phenylene Diamine	0.120 kg
		4. Para Nitro Aniline	0.610 kg
		5. Soda ash	0.300 kg
		6. Sulfanilic Acid	0.1300 kg

9/110

(Advance Authorization No. 080130058 dated 26.3.2014)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 210(Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0. 233 kg
		2 H Acid	0.282 kg
		3 Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

(Advance Authorization No. 080133857 dated 11.8.2014)
(Advance Authorization No. 080134359 dated 20.1.2015)
(Advance Authorization No. 080134358 dated 20.1.2015) (10)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0. 148 kg
		2. Meta Phenylene Diamine -4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium Bi Carbonate	0.225 kg
		5. J.Acid	0.020 kg

127

17/7/20 (3)

(Advance Authorization No. 080125990 dated 25.10.2011)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 58 (Dye content 75%)	1 kg	1. H Acid	0. 253 kg
		2. Para Nitro Aniline	0.338 kg
		3. Rescorcinol	0.085 kg
		4. Sodium Nitrite	0.173 kg

This issues with the approval of competent authority.

8/10/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/ /2014-CH-II dated . .2015

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

.....

Subject: Advance Authorization application from M/s. Rohan Dyes and Intermediates Ltd. for the import of raw material against the export of Dyes

M/s. Rohan Dyes and Intermediates Ltd. have submitted present application for the import of raw material against the export of Dyes

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0810130715 dated 21.10.2014)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0. 345 kg
		2. Rescorcinol	0.118 kg
		3. Sodium picramate	0.234 kg
		4.Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

(Advance Authorization No. 080110445 dated 4.4.2012)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black GRW (Dye content 65%)	1 kg	1. Aniline oil	0. 270 kg
		2. H Acid	0.170 kg
		3. Meta Phenylene Diamine -4 Sulphonic Acid	0.040 kg
		4. Sodium Naphtionate	0.081 kg
		5. Sodium Nitrite	0.120 kg

(Advance Authorization No. 0810123039 dated 22.7.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

26/7/20 (2)

Advance Authorization No. 08012559 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

Advance Authorization No. 080125598 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown SS (Dye content 75%)	1 kg	1. Sodium Nitrite	0. 180 kg
		2. Rescorcinol	0.080 kg
		3. Meta Phenylene Diamine	0.120 kg
		4. Para Nitro Aniline	0.610 kg
		5. Soda ash	0.300 kg
		6. Sulfanilic Acid	0.1300 kg

0810136812 29-12-2015

(Advance Authorization No. ~~080130058~~ dated ~~26.3.2014~~)

1. Item of Export	Qty	Item of Import	Qty
Acid Black 210(Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0. 233 kg
		2 H Acid	0.282 kg
		3 Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

(Advance Authorization No. 080133857 dated 11.8.2014)
(Advance Authorization No. 080134359 dated 20.1.2015)
(Advance Authorization No. 080134358 dated 20.1.2015) (10)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0. 148 kg
		2. Meta Phenylene Diamine -4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium Bi Carbonate	0.225 kg
		5. J.Acid	0.020 kg

130

26/7/20 (3)

(Advance Authorization No. 080125990 dated 25.10.2011)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 58 (Dye content 75%)	1 kg	1. H Acid	0. 253 kg
		2. Para Nitro Aniline	0.338 kg
		3. Rescorcinol	0.085 kg
		4. Sodium Nitrite	0.173 kg

This issues with the approval of competent authority.

8/10/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/ /2014-CH-II dated 8.10.2015

31/7/20

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

.....

Repeat basis

Subject: Advance Authorization application from M/s. Rohan Dyes and Intermediates Ltd. for the import of raw material against the export of Dyes

M/s. Rohan Dyes and Intermediates Ltd. have submitted present application for the import of raw material against the export of Dyes

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0810130715 dated 21.10.2014)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0. 345 kg
		2. Rescorcinol	0.118 kg
		3. Sodium picramate	0.234 kg
		4.Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

(Advance Authorization No. 080110445 dated 4.4.2012)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black GRW (Dye content 65%)	1 kg	1. Aniline oil	0. 270 kg
		2. H Acid	0.170 kg
		3. Meta Phenylene Diamine -4 Sulphonic Acid	0.040 kg
		4. Sodium Naphtionate	0.081 kg
		5. Sodium Nitrite	0.120 kg

(Advance Authorization No. 0810123039 dated 22.7.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

-132-

31/7/20 (2)

9/59

Advance Authorization No. 08012559 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

9/55

Advance Authorization No. 080125598 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown SS (Dye content 75%)	1 kg	1. Sodium Nitrite	0. 180 kg
		2. Rescorcinol	0.080 kg
		3. Meta Phenylene Diamine	0.120 kg
		4. Para Nitro Aniline	0.610 kg
		5. Soda ash	0.300 kg
		6. Sulfanilic Acid	0.1300 kg

0810137217 16-2-2016

(Advance Authorization No. ~~080130058~~ dated ~~26.3.2014~~)

1. Item of Export	Qty	Item of Import	Qty
Acid Black 210(Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0. 233 kg
		2 H Acid	0.282 kg
		3 Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

(Advance Authorization No. 080133857 dated 11.8.2014)
(Advance Authorization No. 080134359 dated 20.1.2015)
(Advance Authorization No. 080134358 dated 20.1.2015)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0. 148 kg
		2. Meta Phenylene Diamine -4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium Bi Carbonate	0.225 kg
		5. J.Acid	0.020 kg

31/7/20 (3)

(Advance Authorization No. 080125990 dated 25.10.2011)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 58 (Dye content 75%)	1 kg	1. H Acid	0. 253 kg
		2. Para Nitro Aniline	0.338 kg
		3. Rescorcinol	0.085 kg
		4. Sodium Nitrite	0.173 kg

This issues with the approval of competent authority.

8/10/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/[illegible]/2014-CH-II dated[illegible].2015

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
.....

Subject: Advance Authorization application from M/s. Rohan Dyes and Intermediates Ltd. for the import of raw material against the export of Dyes

M/s. Rohan Dyes and Intermediates Ltd. have submitted present application for the import of raw material against the export of Dyes

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0810130715 dated 21.10.2014)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0. 345 kg
		2. Rescorcinol	0. 118 kg
		3. Sodium picramate	0.234 kg
		4.Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

(Advance Authorization No. 080110445 dated 4.4.2012)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black GRW (Dye content 65%)	1 kg	1. Aniline oil	0. 270 kg
		2. H Acid	0.170 kg
		3. Meta Phenylene Diamine -4 Sulphonic Acid	0.040 kg
		4. Sodium Naphtionate	0.081 kg
		5. Sodium Nitrite	0.120 kg

(Advance Authorization No. 0810123039 dated 22.7.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

-135-

33/7/20 (2) 9/9

Advance Authorization No. 08012559 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

9/55

Advance Authorization No. 080125598 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown SS (Dye content 75%)	1 kg	1. Sodium Nitrite	0. 180 kg
		2. Rescorcinol	0.080 kg
		3. Meta Phenylene Diamine	0.120 kg
		4. Para Nitro Aniline	0.610 kg
		5. Soda ash	0.300 kg
		6. Sulfanilic Acid	0.1300 kg

0810137590 01-04-2016

(Advance Authorization No. ~~080130058~~ dated ~~26.3.2014~~)

1. Item of Export	Qty	Item of Import	Qty
Acid Black 210(Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0. 233 kg
		2 H Acid	0.282 kg
		3 Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

(Advance Authorization No. 080133857 dated 11.8.2014)
(Advance Authorization No. 080134359 dated 20.1.2015)
(Advance Authorization No. 080134358 dated 20.1.2015)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0. 148 kg
		2. Meta Phenylene Diamine -4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium Bi Carbonate	0.225 kg
		5. J.Acid	0.020 kg

33/7/20 (3)

(Advance Authorization No. 080125990 dated 25.10.2011)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 58 (Dye content 75%)	1 kg	1. H Acid	0. 253 kg
		2. Para Nitro Aniline	0.338 kg
		3. Rescorcinol	0.085 kg
		4. Sodium Nitrite	0.173 kg

This issues with the approval of competent authority.

8/10/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/[illegible]/2014-CH-II dated[illegible].2015

-137-

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

.....

Subject: Advance Authorization application from M/s. Rohan Dyes and Intermediates Ltd. for the import of raw material against the export of Dyes

M/s. Rohan Dyes and Intermediates Ltd. have submitted present application for the import of raw material against the export of Dyes

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

(Advance Authorization No. 0810130715 dated 21.10.2014)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 75 (Dye content 75%)	1 kg	1. H Acid	0. 345 kg
		2. Rescorcinol	0.118 kg
		3. Sodium picramate	0.234 kg
		4.Para Nitro Aniline	0.142 kg
		5. Sodium Nitrite	0.222 kg

(Advance Authorization No. 080110445 dated 4.4.2012)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black GRW (Dye content 65%)	1 kg	1. Aniline oil	0. 270 kg
		2. H Acid	0.170 kg
		3. Meta Phenylene Diamine -4 Sulphonic Acid	0.040 kg
		4. Sodium Naphtionate	0.081 kg
		5. Sodium Nitrite	0.120 kg

(Advance Authorization No. 0810123039 dated 22.7.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Acetanilide	0.270 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

40/7/20 (2)

Advance Authorization No. 08012559 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid Black 234(Acid Black NBH) (Dye content 80%)	1 kg	1. H Acid	0. 298 kg
		2. Aniline oil	0.204 kg
		3. Meta Phenylene Diamine (MPD)	0.102 kg
		4. Sodium Nitrite	0.204 kg
		5. Para Nitro Aniline	0.187 kg
		6. Soda ash	0.401 kg

Advance Authorization No. 080125598 dated 14.10.2013)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown SS (Dye content 75%)	1 kg	1. Sodium Nitrite	0. 180 kg
		2. Rescorcinol	0.080 kg
		3. Meta Phenylene Diamine	0.120 kg
		4. Para Nitro Aniline	0.610 kg
		5. Soda ash	0.300 kg
		6. Sulfanilic Acid	0.1300 kg

0810137908 13-5-2016

(Advance Authorization No. ~~080130058~~ dated ~~26.3.2014~~)

1. Item of Export	Qty	Item of Import	Qty
Acid Black 210(Acid Black) (Dye content 80%)	1 kg	1. 4,4-Diamino sulfanilide (DASA)	0. 233 kg
		2 H Acid	0.282 kg
		3 Para Nitro Aniline	0.133 kg
		4. Meta Phenylene Diamine (MPD)	0.098 kg
		5. Soda ash	0.281 kg
		6. Sodium Nitrite	0.192 kg

(Advance Authorization No. 080133857 dated 11.8.2014)
(Advance Authorization No. 080134359 dated 20.1.2015)
(Advance Authorization No. 080134358 dated 20.1.2015)

1. Item of Export	Qty.	Item of Import	Qty
Reactive Black XRN (Reactive Black Super SN) (Reactive Black ANN) (Dye content 65%)	1 kg	1. H Acid	0. 148 kg
		2. Meta Phenylene Diamine -4 Sulphonic Acid	0.030 kg
		3. Sodium Nitrite	0.097 kg
		4. Sodium Bi Carbonate	0.225 kg
		5. J.Acid	0.020 kg

40/7/20 (3)

(Advance Authorization No. 080125990 dated 25.10.2011)

1. Item of Export	Qty.	Item of Import	Qty
Acid brown 58 (Dye content 75%)	1 kg	1. H Acid	0. 253 kg
		2. Para Nitro Aniline	0.338 kg
		3. Rescorcinol	0.085 kg
		4. Sodium Nitrite	0.173 kg

This issues with the approval of competent authority.

8/10/15

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri K.K. Mushahari, FTDO,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi –11.
Deptt. of C&PC U.O. No. 14010/[illegible]/2014-CH-II dated[illegible].2015

सं. P-47011/174/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

7-20/212

विषय:- मैसर्स Stic-on papers pvt. Ltd. का आवेदन इनपुट आउटपुट मानदंडों केसंबंध में।
अग्रिम प्राधिकार सं. 0910067633 दिनांक 06.06.2019

संदर्भ: 01/87/050/00160/AM20/ Dated: 11.06.2019

Vide letter dated 27-09-2019, the firm has given their reply saying that silicon mix is made of adhesive cross linker control additive and catalyst OL in various ratios as per the requirements. They have submitted production consumption data for 2016-17, 2017-18 and 2018-19 wherein consumption of silicon has been shown as zero kg.

In view of above taking cue from SION A - 2866 the following norms are recommended:

Export Item: Self Adhesive Film BOPP CLEAR/TRANSPARENT White (125 GSM ±10%)
Quantity : 1 Sq mt

Import Items :

S.No.	Item sought to be imported Duty Free	Quantity recommended
1.	BOPP FILM – 50 microns +/- 10% - CLEAR/TRANSPARE NT- VARIOUS WIDTHS	1.04 Sq mt
2.	Release Base Paper – Glassine – 60 GSM +/- 10% various colours – various widths	1.04 Sq mt
3.	Adhesive (55% solid +/- 10%) (Water Based)/ Acrylic Emulsion	0.042 kg.
4.	Silicon	Not allowed as no past consumption data is given and it is also not mentioned in SION

(Nand Lal)
Consultant
04.11.2019

DGFT (NC-VII)

7/20
231

सं. P-47011/157/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

Deepti Gesi's

0810144296 11.01.2019

विषय -: ~~0810145192~~ dated ~~07.05.2019~~

संदर्भ:- ~~01/83/050/00082/AM20/ Dated:15.05.2019~~

The case has been examined and the firm has claimed 8% wastage for woven glass fabric, 4% for snap band, 4% for sewing thread and 3% for e-PTFE Membrane. However, taking into consideration the manufacturing process and norms approved in the past for the export of similar item 6%, 4%, 4% and 2% wastage respectively may be allowed for the export of Filter Bag woven glass fabric with e-PTFE Membrane. Accordingly, following norms are recommended:-

Export item:- Filter Bag (woven glass fabric with e-PTFE Membrane)
Quantity:- ~~59027.330 Kg~~ 7101.500 Kg.

Import item:- Woven

S.No	Item Name	Quantity recommended
1.	Glass Fabric	1.06 kg/ kg content in export
2.	Snap band	1.04 kg/ kg content in export
~~3.~~	~~Sewing thread~~	~~1.04 kg/ kg content in export~~
4.	e-PTFE Membrane	1.02 kg/ kg content in export

(Nand Lal)
Consultant
03.09.2019

DGFT (DES-IV)

142

सं. P-47011/317/2019-टीएसडब्लू

भारत सरकार

वाणिज् य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

7/183
3/2

Subject: A.A No. 0510410428 dated 30.04.2019
Ref. No. : 01/83/050/00077/AM20 dated 02.05.2019

The case has been examined and the firm is exporting scented wax candle in assorted colours, sizes and shapes. Taking cue from K-159, following norms is recommended:-

Export Item : Scented Wax candles in assorted colours sizes and shapes handicraft wax candles
Quantity : 2,00,000 k.g.

Import Item :

S. No	Import Item	Quantity recommended per kg of export product
1.	Paraffin Wax wax	0.805 k.g.
2.	Stearic Acid Chemical	0.140 k.g.
3.	Micro Crystalline wax wax	0.0245 k.g.
4.	Fragrance fragrance	0.03 k.g. (subject to 8% FOB value of export)
5.	Wicks wicks	0.002 k.g.
6.	Colour colour	0.002 k.g.
7.	Light stabilizer/cyasorb/richvin/CS stabilizer stabilizer	0.006 k.g.

NLal

(Nand Lal)
Consultant
13.11.2019

NC- 4

— 143 —

7/20
370

सं. P-47011/317/2019-टीएसडब्लू

भारत सरकार

वाणिज् य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

Subject: A.A No. 0510411044 dated 25.06.2019
Ref. No. : 01/83/050/00218/AM20 dated 27.06.2019

The case has been examined and the firm is exporting scented wax candle in assorted colours, sizes and shapes. Taking cue from K-159, following norms is recommended:-

Export Item : Unscented wax candles in assorted colours, sizes and shapes handicraft wax candles
Quantity : 3,00,000 k.g.

Import Item :

S. No	Import Item	Quantity
1.	Paraffin Wax wax	0.518 k.g
2.	Stearic Acid Chemical	0.429 k.g.
3.	Micro Crystalline wax wax	0.023 k.g.
4.	Wicks wicks	0.002 k.g.
5.	Colour colour	0.001 k.g.
6.	Light stabilizer/cyasorb/richvin/CS stabilizer stabilizer	0.002 k.g.
7.	Polymer vybar/polyboost/ AC wax chemical chemicals	0.005 k.g.

NC-4

(Nand Lal)
Consultant
13.11.2019

7/20
438

सं. P-47011/317/2019-टीएसडब्लू

भारत सरकार

वाणिज् य और उद्योग मंत्रालय

उद्योग सवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

विषय :- मैसर्स Girdhars International का आवेदन इनपुट आउटपुट मानदंडों के संबंधमें ।
A.A. No. 0510411614 dated 23.08.2019

संदर्भ : 01/83/050/00331/AM20 dated 27.08.2019

The case has been examined and the firm is exporting scented wax candle in assorted colours, sizes and shapes. Taking cue from K-159, following norms is recommended:-

Export Item : Scented Wax candles in assorted colours sizes and shapes handicraft wax candles

Quantity : 3,00,000 k.g.

Import Item :

S. No	Import Item	Quantity recommended per kg of export product
1.	Paraffin Wax wax	0.51 kg
2.	Stearic Acid Chemical	0.437 kg
3.	Micro Crystalline wax wax	0.023 kg
4.	Fragrance fragrance	0.02 kg (subject to 8% FOB value of export)
5.	Wicks wicks	0.002 kg
6.	Colour colour	0.002 kg
7.	Light stabilizer/cyasorb/richvin/CS stabilizer stabilizer	0.003 kg
8.	Polymer vybar	0.002 kg

(Nand Lal)
Consultant
14.11.2019

DGFT (NC-IV)

Encl. file.